

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES-II SECTION)
RATIFIED MINUTES OF THE NORMS COMMITTEE-II MEETING
NO.21/81 DATED 09.01.2018 ACTUALLY HELD ON 13.02.2018

Please Note

- (i) For information of exporters, Norms Committee-II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC(HS) Chapter 72 to 76, 78 to 80, 85. Communications in respect of cases/pertaining to NC-II may be sent to email address: nc2.dgft@nic.in
- (ii) In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations/ Deficiencies received from the concerned Technical Authority. Wherever applicable, a scanned copy of such document has been placed at the end of the Minutes, in running serial orders. The concerned firm/company may go through the same and respond accordingly.
- (iii) Similarly, a scanned copy of the blank Standard Deficiency Format, which may find a reference in NC decisions, has also been attached in the end. This may also be referred to by the concerned firm/company and may be responded accordingly.
- (iv) The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars No. 50/2009-2014 (RE 2010) dated 28th December, 2011, Policy Circular No.14(RE-2012/2009-14, dated 4th February, 2013 and O.M. No. 01/92/180/Misc./AM.13/PC-VI/10 dated 15.04.2014 or any other provisions under FTP/HBP for EODC.

The Meeting No. 21/81 dated 09.01.2018 of Norms Committee-II for the year 2017-18 scheduled for 09.01.2018 was actually held on 13.02.2018 under the Chairmanship of Shri S.K. Samal, Additional Director General of Foreign Trade to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20. The following members were present in the meeting:-

Sl. No.	Name & Designation	Department
1.	Shri S.K. Bhatnagar, Dy. IA	MOS
2.	Shri Kirti Vardhan, DDG	DGFT
3.	Shri Vinod Kumar Kashyap, FTDO	DGFT

Minutes of the Meeting No.21/81 dated 09.01.2018 actually held on 13.02.2018 are confirmed by the Technical Authority.

Case No.:6/16/81-ALC2/2012	Party Name:CROMPTON GREAVES LIMITED,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
HQ File :01/81/050/00313/AM13/	RLA File :03/94/040/00129/AM13/	Lic.No/Date:0310709777 20.09.2012	
Decision : NC decided to ratify the norms for the above AA as per DHI comments vide their UO No.TSWB/-3/35/2012 dated 11.01.2018 as under : Export Product : 500 KV Single Phase Reactor Inputs allowed: Item 1 to 4 - %age wastage on repeat of AA No. 0310628169 dated 27.04.2011. Net content to be certified by jurisdiction Excise (GST) authorities. Item 5 to 10, 12 to 14, 16 – net to net with accountability clause / GN4. Item 11, 15 – deleted. RA concerned may take suitable consequential action accordingly.			

Case No.:1/23/81-ALC2/2013	Party Name:MAK CONTROLS AND SYSTEMS PVT LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00387/AM14/	RLA File :32/21/040/00032/AM14/	Lic.No/Date:3210063581 29.05.2013	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MOD for comments. NC decided to await their comments and defer the case. The case stands deferred to 20.03.2018.			

Case No.:16/20/81-ALC2/2016	Party Name:ICON POWER SOLUTIONS PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00449/AM17/	RLA File :05/23/040/00227/AM14/	Lic.No/Date:0510363701 27.08.2013	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case. The case stands deferred to 20.03.2018.			

Case No.:73/24/81-ALC2/2013	Party Name:MOTHERSON SUMI SYSTEMS LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00461/AM14/	RLA File :05/24/040/00295/AM14/	Lic.No/Date:0510371064 14.11.2013	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to send a D.O. reminder to concerned JS in the DIPP (Chem. Div.) to expedite their comments and defer the case. The case stands deferred to 20.03.2018.			

Case No.:6/24/81-ALC2/2013	Party Name:SIECHEM TECHNOLOGIES PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0410152322	Defer Date:

	:01/81/050/00394/AM14/	:04/24/040/00192/AM14/	27.11.2013	20.03.2018
	Decision : NC observed that application for the above AA has been referred to DOT for comments. NC decided to await the comments of DOT and defer the case. The case stands deferred to 20.03.2018.			
6	Case No.: 7/24/81-ALC2/2013 HQ File :01/81/050/00395/AM14/	Party Name: SIECHEM TECHNOLOGIES PRIVATE LIMITED RLA File :04/24/040/00193/AM14/	Meet No/Date: 21/81-ALC2/2017 09.01.2018 Lic.No/Date: 0410152323 27.11.2013	Status: Deferred Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DOT for comments. NC decided to await the comments of DOT and defer the case. The case stands deferred to 20.03.2018.			
7	Case No.: 84/24/81-ALC2/2013 HQ File :01/81/050/00472/AM14/	Party Name: TATA BP SOLAR INDIA LTD. RLA File :07/24/040/00395/AM14/	Meet No/Date: 21/81-ALC2/2017 09.01.2018 Lic.No/Date: 0710101901 04.02.2014	Status: Deferred Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MNRE for comments. NC decided to await the comments of MNRE and defer the case. The case stands deferred to 20.03.2018.			
8	Case No.: 43/14/81-ALC2/2016 HQ File :01/81/050/00294/AM17/	Party Name: MAK CONTROLS AND SYSTEMS PVT LTD. RLA File :32/21/040/00182/AM14/	Meet No/Date: 21/81-ALC2/2017 09.01.2018 Lic.No/Date: 3210072953 07.02.2014	Status: Deferred Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MOD for comments. NC decided to await the comments of MOD and defer the case. The case stands deferred to 20.03.2018.			
9	Case No.: 85/24/81-ALC2/2013 HQ File :01/81/050/00473/AM14/	Party Name: TATA POWER SOLAR SYSTEMS LTD. RLA File :07/24/040/00413/AM14/	Meet No/Date: 21/81-ALC2/2017 09.01.2018 Lic.No/Date: 0710102050 07.02.2014	Status: Deferred Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MNRE for comments. NC decided to await the comments of MNRE and defer the case. The case stands deferred to 20.03.2018.			
10	Case No.: 16/6/81-ALC2/2014	Party Name: LS CABLE INDIA	Meet No/Date: 21/81-	Status:

	PRIVATE LIMITED,	ALC2/2017 09.01.2018	Deferred
HQ File :01/81/050/00170/AM15/	RLA File :05/23/040/00004/AM15/	Lic.No/Date:0510386026 08.05.2014	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DOT for comments. NC decided to await the comments of DOT and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:20/15/81-ALC2/2014	Party Name:SMART CARD IT SOLUTIONS LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00477/AM15/	RLA File :31/83/040/00160/AM15/	Lic.No/Date:3110064957 09.10.2014	Defer Date: 20.03.2018
Decision : NC observed that comments offered by MeitY were referred back for relook. NC decided to await comments of MeitY and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:55/18/81-ALC2/2014	Party Name:VINDHYA TELELINKS LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Closed
HQ File :01/81/050/00674/AM15/	RLA File :11/24/040/00004/AM15/	Lic.No/Date:1110028126 19.01.2015	
Decision : NC observed that firm vide email dated 09.02.2017 has submitted the non utilization against any import of raw material. Hence, NC decided to close the case.			
RA concerned may take suitable consequential action accordingly.			

Case No.:5/24/81-ALC2/2015	Party Name:PHOENIX INDUSTRIES PVT. LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00507/AM16/	RLA File :03/95/040/01051/AM15/	Lic.No/Date:0310795328 15.04.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:32/14/81-ALC2/2016	Party Name:JAY BHAWANI METAL INDUSTRIES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00283/AM17/	RLA File :03/94/040/00377/AM16/	Lic.No/Date:0310798078 11.08.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.			

The case stands deferred to 20.03.2018.

15	Case No.: 43/3/81-ALC2/2017	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00077/AM18/	RLA File :07/24/040/00191/AM16/	Lic.No/Date:0710108701 09.09.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

16	Case No.: 25/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00527/AM16/	RLA File :10/24/040/00081/AM16/	Lic.No/Date:1010059345 17.12.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

17	Case No.: 28/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00530/AM16/	RLA File :10/24/040/00083/AM16/	Lic.No/Date:1010059344 17.12.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

18	Case No.: 29/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00531/AM16/	RLA File :10/24/040/00082/AM16/	Lic.No/Date:1010059346 18.12.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

19	Case No.: 27/15/81-ALC2/2017	Party Name:TRANSFORMERS & RECTIFIERS (INDIA) LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00310/AM18/	RLA File :08/24/040/00216/AM16/	Lic.No/Date:0810136801 29.12.2015	Defer Date: 20.03.2018

Decision : NC offered that firm was sent DHI deficiency letter on 07.11.2017 followed with reminder dated 21.12.2017. NC decided to await reply of the firm and defer the case.

The case stands deferred to 20.03.2018.

20	Case No.:26/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00528/AM16/	RLA File :10/24/040/00089/AM16/	Lic.No/Date:1010059352 30.12.2015	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

21	Case No.:27/24/81-ALC2/2015	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00529/AM16/	RLA File :10/24/040/00087/AM16/	Lic.No/Date:1010059351 30.12.2015	
Decision : NC decided to ratify the norms for the above AA as per MeitY comments vide their UO No.17(16)/2016-IPHW dated 26.09.2017 (Copy enclosed).				
RA may take suitable consequential action accordingly.				

22	Case No.:21/14/81-ALC2/2016	Party Name:FLASH FORGE PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00272/AM17/	RLA File :03/94/040/00856/AM16/	Lic.No/Date:0310802152 01.02.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

23	Case No.:28/2/81-ALC2/2016	Party Name:VEM TECHNOLOGIES PVT LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00028/AM17/	RLA File :09/71/040/00168/AM16/	Lic.No/Date:0910063235 10.02.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MOD for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

24	Case No.: 10/2/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00010/AM17/	RLA File :10/24/040/00106/AM16/	Lic.No/Date:1010059409 16.02.2016	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case. The case stands deferred to 20.03.2018.			

25	Case No.: 11/2/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00011/AM17/	RLA File :10/24/040/00107/AM16/	Lic.No/Date:1010059410 16.02.2016	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case. The case stands deferred to 20.03.2018.			

26	Case No.: 13/17/81-ALC2/2016	Party Name:THERMOPADS PVT. LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00348/AM17/	RLA File :09/24/040/00697/AM16/	Lic.No/Date:0910063313 22.02.2016	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.			

27	Case No.: 31/2/81-ALC2/2016	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00031/AM17/	RLA File :03/95/040/00740/AM16/	Lic.No/Date:0310802976 02.03.2016	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.			

28	Case No.: 13/5/81-ALC2/2016	Party Name:AUTOMATION ENGINEERS A.B. PVT.LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00046/AM17/	RLA File :05/23/040/00529/AM16/	Lic.No/Date:0510397904 11.03.2016	
	Decision : NC noted that technical authority i.e. MeitY has forwarded their written comments vide their UO No.17(35)/2016-IPHW dated 01.06.2017 through email dated 12.06.2017 (Copy enclosed).			

Accordingly, Committee decided to approve the case as per MeitY recommendation allowing the inputs as under ;

S.No.	Import Item Sl. No.	Comments
1.	1-178	On net to net basis with accountability clause on nil wastage basis. The composition of sets and packs as provided by the party is enclosed.
2.	179-182	As applied by the party including 2% wastage.

RA may take suitable consequential action accordingly.

29	Case No.: 8/14/81-ALC2/2016	Party Name: APOLLO INTERNATIONAL LIMITED	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00259/AM17/	RLA File :05/23/040/00528/AM16/	Lic.No/Date: 0510397935 15.03.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

30	Case No.: 21/5/81-ALC2/2016	Party Name: SPIRAL EHL ENGINEERING PRIVATE LIMITED	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00054/AM17/	RLA File :05/24/040/00587/AM16/	Lic.No/Date: 0510398000 21.03.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

31	Case No.: 22/5/81-ALC2/2016	Party Name: SPIRAL EHL ENGINEERING PRIVATE LIMITED	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00055/AM17/	RLA File :05/24/040/00588/AM16/	Lic.No/Date: 0510398001 21.03.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

32	Case No.: 44/14/81-ALC2/2016	Party Name: MANASH KUMAR PAUL	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00295/AM17/	RLA File :02/24/040/00209/AM16/	Lic.No/Date: 0210206561 21.03.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for				

comments. NC decided to await the comments of MSME and defer the case.

The case stands deferred to 20.03.2018.

33	Case No.:7/5/81-ALC2/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00040/AM17/	RLA File :04/24/040/00273/AM16/	Lic.No/Date:0410161766 01.04.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.				

34	Case No.:46/14/81-ALC2/2016	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:21/81- ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00297/AM17/	RLA File :56/24/040/00004/AM17/	Lic.No/Date:5610004891 29.04.2016	
Decision : NC decided to ratify the norms for the above AA as per MoS written comments vide UO No. 2(11)/2016-TD dated 31.01.2018 (copy enclosed). RA concerned may take suitable consequential action accordingly.				

35	Case No.:12/10/81-ALC2/2016	Party Name:SHIVALIK BIMETAL CONTROLS LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00197/AM17/	RLA File :05/24/040/00045/AM17/	Lic.No/Date:0510398533 17.05.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.				

36	Case No.:2/6/81-ALC2/2017	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00142/AM18/	RLA File :10/24/040/00008/AM17/	Lic.No/Date:1010059489 24.05.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case. The case stands deferred to 20.03.2018.				

37	Case No.:17/14/81-ALC2/2016	Party Name:COSMO FERRITES LTD.,	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00268/AM17/	RLA File :22/24/040/00020/AM17/	Lic.No/Date:2210015521 12.07.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:75/14/81-ALC2/2016	Party Name:YASH METAL IMPEX PVT.LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00326/AM17/	RLA File :03/95/040/00288/AM17/	Lic.No/Date:0310806426 20.07.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:20/14/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00271/AM17/	RLA File :10/24/040/00031/AM17/	Lic.No/Date:1010059568 28.07.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:3/17/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00338/AM17/	RLA File :10/24/040/00032/AM17/	Lic.No/Date:1010059569 28.07.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.			
The case stands deferred to 20.03.2018.			

Case No.:49/14/81-ALC2/2016	Party Name:NSIL EXPORTS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00300/AM17/	RLA File :56/24/040/00025/AM17/	Lic.No/Date:5610004970 08.08.2016	Defer Date: 20.03.2018
Decision : NC decided to ask the firm to obtain license amendment sheet from the concerned RA for change in description of product as per MoS UO No.2 (11)/2016-TD dated 29.12.2017.			
The case stands deferred to 20.03.2018.			

42	Case No.:2/11/81-ALC2/2016	Party Name:SHARDA MOTOR INDS LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00217/AM17/	RLA File :05/24/040/00210/AM17/	Lic.No/Date:0510399432 11.08.2016	Defer Date: 20.03.2018
Decision : NC observed that hard copy of the application not received from CLA, Delhi. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.				

43	Case No.:5/20/81-ALC2/2016	Party Name:AMOD STAMPINGS P LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00438/AM17/	RLA File :34/24/040/00107/AM17/	Lic.No/Date:3410042436 12.08.2016	
Decision : NC decided to ratify the norms for the above AA as per SION C 327 as per DHI recommendation. Items of export & import and their quantity may accordingly be granted as per the said SION. RA concerned may take suitable consequential action accordingly.				

44	Case No.:17/21/81-ALC2/2017	Party Name:LARSEN & TOUBRO LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00458/AM18/	RLA File :03/95/040/00329/AM17/	Lic.No/Date:0310807589 02.09.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

45	Case No.:66/14/81-ALC2/2016	Party Name:SHREE GANESH METALS	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00317/AM17/	RLA File :33/24/040/00003/AM17/	Lic.No/Date:3310030342 02.09.2016	Defer Date: 20.03.2018
Decision : NC observed that hard copy of the application not received from RA, Panipat. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.				

46	Case No.:1/17/81-ALC2/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00336/AM17/	RLA File :05/24/040/00291/AM17/	Lic.No/Date:0510399684 12.09.2016	Defer Date: 20.03.2018

Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to send a D.O. reminder to concerned JS in the DIPP (Chem. Div.) to expedite their comments and defer the case.

The case stands deferred to 20.03.2018.

47	Case No.:2/17/81-ALC2/2016	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00337/AM17/	RLA File :11/24/040/00002/AM17/	Lic.No/Date:1110028230 22.09.2016	Defer Date: 20.03.2018
Decision : NC noted that firm has been requested to furnish the information as per DHI deficiency letter dated 11.12.2017 for examination of the case. NC decided to send a reminder and defer the case.				
The case stands deferred to 20.03.2018.				

48	Case No.:2/23/81-ALC2/2016	Party Name:CHINA STEEL CORPORATION INDIA PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00549/AM17/	RLA File :34/24/040/00196/AM17/	Lic.No/Date:3410042580 06.10.2016	Defer Date: 20.03.2018
Decision : NC observed that comments offered by MoS were withdrawn for relook. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

49	Case No.:40/21/81-ALC2/2017	Party Name:SUNDARAM-CLAYTON LIMITED,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00481/AM18/	RLA File :04/24/040/00091/AM17/	Lic.No/Date:0410162399 20.10.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

50	Case No.:9/20/81-ALC2/2016	Party Name:BILCARE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00442/AM17/	RLA File :31/83/040/00099/AM17/	Lic.No/Date:3110066383 25.10.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP (Chem. Div.) and defer the case.				
The case stands deferred to 20.03.2018.				

51	Case No.:14/20/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00447/AM17/	RLA File :13/24/040/00030/AM17/	Lic.No/Date:1310048426 26.10.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.				

52	Case No.:26/20/81-ALC2/2016	Party Name:MAAN ALUMINIUM LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00459/AM17/	RLA File :05/24/040/00298/AM17/	Lic.No/Date:0510400323 28.10.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case. The case stands deferred to 20.03.2018.				

53	Case No.:39/20/81-ALC2/2016	Party Name:SUNCITY SHEETS PVT. LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00472/AM17/	RLA File :13/24/040/00031/AM17/	Lic.No/Date:1310048447 09.11.2016	
Decision : NC decided to ratify the norms for the above AA as per MoS Comments vide their UO No. 2 (14)/2016 – TD dated 14.12.2017 (copy enclosed). RA may take suitable consequential action accordingly.				

54	Case No.:16/23/81-ALC2/2016	Party Name:MEHTA TUBES LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00563/AM17/	RLA File :03/95/040/00404/AM17/	Lic.No/Date:0310809263 23.11.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

55	Case No.:29/20/81-ALC2/2016	Party Name:MAURIA UDYOG LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00462/AM17/	RLA File :05/24/040/00365/AM17/	Lic.No/Date:0510400508 28.11.2016	Defer Date: 20.03.2018
Decision : NC observed that reply of the firm was referred to DIPP comments. NC decided to				

await their comments and defer the case.

The case stands deferred to 20.03.2018.

56	Case No.: 41/20/81-ALC2/2016	Party Name:SVAM PACKAGING INDUSTRIES PRIVATE LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00474/AM17/	RLA File :05/24/040/00426/AM17/	Lic.No/Date:0510400559 30.11.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

57	Case No.: 13/20/81-ALC2/2016	Party Name:FCI OEN CONNECTORS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00446/AM17/	RLA File :10/24/040/00081/AM17/	Lic.No/Date:1010059661 06.12.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

58	Case No.: 14/23/81-ALC2/2016	Party Name:GRAVITA INDIA LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00561/AM17/	RLA File :13/24/040/00041/AM17/	Lic.No/Date:1310048507 30.12.2016	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

59	Case No.: 26/23/81-ALC2/2016	Party Name:VEDANTA LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00573/AM17/	RLA File :05/24/040/00503/AM17/	Lic.No/Date:0510401264 12.01.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to M/O Mines for comments. NC decided to await the comments of M/o Mines and defer the case.				
The case stands deferred to 20.03.2018.				

60	Case No.: 8/23/81-ALC2/2016	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00555/AM17/	RLA File :34/24/040/00294/AM17/	Lic.No/Date:3410042873 20.01.2017	Defer Date: 20.03.2018
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Decision : NC observed that hard copy of the application not received form RA, Vadodara inspite of reminder. NC decided to send another reminder and defer the case.

The case stands deferred to 20.03.2018.

Case No.: 32/3/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00066/AM18/	RLA File :03/95/040/00892/AM17/	Lic.No/Date:0310811420 23.02.2017	Defer Date: 20.03.2018
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Decision : NC observed that application for the above AA was referred to MSME though the same concerns MOS. NC decided to send the application to MoS for comments.

The case stands deferred to 20.03.2018.

Case No.: 35/3/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00069/AM18/	RLA File :03/95/040/00893/AM17/	Lic.No/Date:0310811421 23.02.2017	Defer Date: 20.03.2018
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Decision : NC observed that application for the above AA was referred to MSME though the same concerns MOS. NC decided to send the application to MoS for comments.

The case stands deferred to 20.03.2018.

Case No.: 24/3/81-ALC2/2017	Party Name:PHOENIX FOILS PVT. LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00058/AM18/	RLA File :03/95/040/00918/AM17/	Lic.No/Date:0310811575 02.03.2017	Defer Date: 20.03.2018
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Decision : NC observed that application for the above AA was referred to MoS for comments. NC decided to await their comments and defer the case.

The case stand deferred to 20.03.2018.

Case No.: 4/3/81-ALC2/2017	Party Name:SWASTIK INDUSTRIES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00038/AM18/	RLA File :05/24/040/00620/AM17/	Lic.No/Date:0510401905 09.03.2017	Defer Date: 20.03.2018
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Decision : NC observed that hard copy of the application now received and sent to DIPP on 02.01.2018 for comments.

The case stands deferred to 20.03.2018.

65	Case No.:37/3/81-ALC2/2017	Party Name:R.R.KABEL LIMITED,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00071/AM18/	RLA File :03/95/040/00450/AM17/	Lic.No/Date:0310811810 14.03.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

66	Case No.:2/3/81-ALC2/2017	Party Name:JINDAL QUALITY TUBULAR LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00036/AM18/	RLA File :05/23/040/00594/AM17/	Lic.No/Date:0510401960 15.03.2017	Defer Date: 20.03.2018
Decision : NC observed that hard copy of the application now received and sent to DIPP on 02.01.2018 for comments.				
The case stands deferred to 20.03.2018.				

67	Case No.:16/9/81-ALC2/2017	Party Name:NATIONAL STEEL AND AGRO INDUSTRIES LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00187/AM18/	RLA File :56/24/040/00051/AM17/	Lic.No/Date:5610005104 23.03.2017	Defer Date: 20.03.2018
Decision : NC observed that reply of the firm has been referred to MoS for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

68	Case No.:13/12/81-ALC2/2017	Party Name:RAJHANS METALS PVT. LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00268/AM18/	RLA File :24/24/040/00036/AM17/	Lic.No/Date:2410042167 31.03.2017	Defer Date: 20.03.2018
Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

69	Case No.:1/6/81-ALC2/2017	Party Name:FIN LABS AUDIO PVT. LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00141/AM18/	RLA File :22/24/040/00117/AM17/	Lic.No/Date:2210015687 17.04.2017	Defer Date: 20.03.2018
Decision : NC observed that MeitY deficiency letter dated 04.07.2017 followed with reminders dated 21.08.2017, 09.11.2017 and 21.12.2017 sent to firm, however, no reply				

received from the firm. NC decided to await the reply of the firm and defer the case.

The case stands deferred to 20.03.2018.

70	Case No.:11/9/81-ALC2/2017	Party Name:INDIAN STEEL CORPORATION LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00182/AM18/	RLA File :03/94/040/00029/AM18/	Lic.No/Date:0310812779 25.04.2017	
Decision : NC decided to ratify the norms for the above AA as per MoS Comments vide their UO No. 2 (12)/2017 – TD dated 15.12.2017 (copy enclosed) : RA may take suitable consequential action accordingly.				

71	Case No.:17/9/81-ALC2/2017	Party Name:NITSON AND AMITSU BUILDING SYSTEMS PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: - Deferred
	HQ File :01/81/050/00188/AM18/	RLA File :05/24/040/00053/AM18/	Lic.No/Date:0510402502 09.05.2017	Defer Date: 20.03.2018
Decision : NC observed that DIPP deficiency letter sent to firm on 11.10.2017 followed with reminder dated 21.12.2017. NC decided to await the reply of the firm and defer the case. The case stands deferred to 20.03.2018.				

72	Case No.:30/9/81-ALC2/2017	Party Name:UTTAM STEEL ALLOYS P.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00201/AM18/	RLA File :05/24/040/00067/AM18/	Lic.No/Date:0510402570 16.05.2017	Defer Date: 20.03.2018
Decision : NC observed that hard copy of the application not received from CLA, Delhi. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.				

73	Case No.:46/9/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00217/AM18/	RLA File :03/95/040/00089/AM18/	Lic.No/Date:0310813355 17.05.2017	Defer Date: 20.03.2018
Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comments and defer the case. The case stands deferred to 20.03.2018.				

74	Case No.:28/9/81-ALC2/2017	Party Name:PILOT INDUSTRIES LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00199/AM18/	RLA File :05/24/040/00073/AM18/	Lic.No/Date:0510402645 19.05.2017	Defer Date: 20.03.2018
Decision : NC observed that hard copy of the application not received from CLA, Delhi. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.			

Case No.:27/9/81-ALC2/2017	Party Name:MAGPPIE INTERNATIONAL LTD ,	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00198/AM18/	RLA File :05/24/040/00088/AM18/	Lic.No/Date:0510402678 23.05.2017	Defer Date: 20.03.2018
75	Decision : NC observed that hard copy of the application not received from CLA, Delhi. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.		

Case No.:29/9/81-ALC2/2017	Party Name:S. S. IMPEX	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00200/AM18/	RLA File :05/24/040/00093/AM18/	Lic.No/Date:0510402690 24.05.2017	Defer Date: 20.03.2018
76	Decision : NC observed that hard copy of the application not received from CLA, Delhi. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.		

Case No.:2/12/81-ALC2/2017	Party Name:VEER-O- METALS PVT .LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00257/AM18/	RLA File :07/24/040/00041/AM18/	Lic.No/Date:0710111669 26.05.2017	Defer Date: 20.03.2018
77	Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comments and defer the case. The case stands deferred to 20.03.2018.		

Case No.:3/6/81-ALC2/2017	Party Name:ABB INDIA LIMITED.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00143/AM18/	RLA File :07/24/040/00070/AM18/	Lic.No/Date:0710111690 30.05.2017	Defer Date: 20.03.2018
78	Decision : NC observed that hard copy of the application not received from RA Bangalore. NC decided to remind the RA concerned and defer the case. The case stands deferred to 20.03.2018.		

79	Case No.:15/9/81-ALC2/2017	Party Name:MAURIA UDYOG LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00186/AM18/	RLA File :05/24/040/00090/AM18/	Lic.No/Date:0510402986 31.05.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MoS for comments. NC decided to await the comments of MoS and defer the case. The case stands deferred to 20.03.2018.				

80	Case No.:21/9/81-ALC2/2017	Party Name:RAJ ENTERPRISES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00192/AM18/	RLA File :05/24/040/00104/AM18/	Lic.No/Date:0510402988 31.05.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

81	Case No.:25/15/81-ALC2/2017	Party Name:SHRI PARSHAVNATH IMPEX (INDIA)	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00308/AM18/	RLA File :05/24/040/00103/AM18/	Lic.No/Date:0510403027 05.06.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

82	Case No.:7/9/81-ALC2/2017	Party Name:BHARAT HEAVY ELECTRICALS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00178/AM18/	RLA File :11/24/040/00003/AM18/	Lic.No/Date:1110028288 06.06.2017	Defer Date: 20.03.2018
Decision : NC decided to ask the firm to clarify that how the export product is manufactured with given import item without use of indigenous product. The case stands deferred to 20.03.2018.				

83	Case No.:47/9/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00218/AM18/	RLA File :03/95/040/00197/AM18/	Lic.No/Date:0310813868 08.06.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				

The case stands deferred to 20.03.2018.

84	Case No.:22/9/81-ALC2/2017	Party Name:VEDANTA LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00193/AM18/	RLA File :05/24/040/00117/AM18/	Lic.No/Date:0510403068 08.06.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to M/o Mines for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

85	Case No.:5/9/81-ALC2/2017	Party Name:BBM ACOUSTIC INDIA PVT.LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00176/AM18/	RLA File :31/83/040/00028/AM18/	Lic.No/Date:3110066779 09.06.2017	Defer Date: 20.03.2018
Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

86	Case No.:50/9/81-ALC2/2017	Party Name:PREMIER INDUSTRIAL CORPORATION LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00221/AM18/	RLA File :03/95/040/00017/AM18/	Lic.No/Date:0310814163 21.06.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.				
The case stands deferred to 20.03.2018.				

87	Case No.:6/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00289/AM18/	RLA File :04/24/040/00064/AM18/	Lic.No/Date:0410163275 27.06.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.				
The case stands deferred to 20.03.2018.				

88	Case No.:7/15/81-ALC2/2017	Party Name:VERSATILE CARD TECHNOLOGY PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0410163278	Defer Date:

:01/81/050/00290/AM18/	:04/24/040/00062/AM18/	27.06.2017	20.03.2018
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Decision : NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.

The case stands deferred to 20.03.2018.

Case No.:11/15/81-ALC2/2017	Party Name:APL APOLLO TUBES LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00294/AM18/	RLA File :05/23/040/00129/AM18/	Lic.No/Date:0510403320 04.07.2017	Defer Date: 20.03.2018

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

Case No.:1/12/81-ALC2/2017	Party Name:GRAVITA INDIA LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00256/AM18/	RLA File :13/24/040/00019/AM18/	Lic.No/Date:1310048672 04.07.2017	Defer Date: 20.03.2018

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

Case No.:13/15/81-ALC2/2017	Party Name:DYNAMIC FLOW PRODUCTS PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00296/AM18/	RLA File :03/94/040/00321/AM18/	Lic.No/Date:0310814660 18.07.2017	Defer Date: 20.03.2018

Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comments and defer the case.

The case stands deferred to 20.03.2018.

Case No.:18/15/81-ALC2/2017	Party Name:LEGENDS THE MERCHANT GROUP	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00301/AM18/	RLA File :05/23/040/00139/AM18/	Lic.No/Date:0510403453 20.07.2017	Defer Date: 20.03.2018

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

93 Case No.:5/15/81-	Party	Meet No/Date:21/81-ALC2/2017	Status:
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	ALC2/2017	Name:JAYACHANDRAN INDUSTRIES PVT LTD,	09.01.2018	Deferred
	HQ File :01/81/050/00288/AM18/	RLA File :32/24/040/00015/AM18/	Lic.No/Date:3210078222 24.07.2017	Defer Date: 20.03.2018
Decision : NC observed that DIPP deficiency letter sent to firm, however, no reply received from the firm. NC decided to remind the firm and defer the case.				
The case stands deferred to 20.03.2018.				
94	Case No.:12/15/81-ALC2/2017	Party Name:CONNECTRIX INDIA PVT. LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00295/AM18/	RLA File :03/94/040/00357/AM18/	Lic.No/Date:0310814797 24.07.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				
95	Case No.:9/12/81-ALC2/2017	Party Name:APOLLO METALEX PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00264/AM18/	RLA File :05/23/040/00155/AM18/	Lic.No/Date:0510403526 27.07.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to MoS for comments. MoS informed that application not received. NC decided to the application to MoS for their comments.				
The case stands deferred to 20.03.2018.				
96	Case No.:8/15/81-ALC2/2017	Party Name:A-I FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00291/AM18/	RLA File :03/94/040/00392/AM18/	Lic.No/Date:0310815131 11.08.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				
97	Case No.:1/18/81-ALC2/2017	Party Name:DIAMOND ENGINEERING (CHENNAI) PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00350/AM18/	RLA File :04/24/040/00085/AM18/	Lic.No/Date:0410163433 17.08.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide F. No. P-47012/39/2017-TW/180 dated 19.12.2017 (copy enclosed).				

RA concerned may take suitable consequential action accordingly.

98	Case No.:7/18/81-ALC2/2017	Party Name:JINDAL SAW LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00356/AM18/	RLA File :05/23/040/00190/AM18/	Lic.No/Date:0510403717 18.08.2017	Defer Date: 20.03.2018
Decision : NC observed that firm's reply dated 17.01.2018 sent to DIPP on 30.01.2018 for examination and comments. NC decided to await their comments and defer the case.				
The case stands deferred to 20.03.2018.				

99	Case No.:3/18/81-ALC2/2017	Party Name:GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00352/AM18/	RLA File :04/24/040/00103/AM18/	Lic.No/Date:0410163454 23.08.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

100	Case No.:14/18/81-ALC2/2017	Party Name:INJECTOPLAST PVT.LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00363/AM18/	RLA File :06/24/040/00020/AM18/	Lic.No/Date:0610038682 29.08.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

101	Case No.:10/18/81-ALC2/2017	Party Name:SAGE METALS LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00359/AM18/	RLA File :05/24/040/00189/AM18/	Lic.No/Date:0510403898 31.08.2017	
Decision : NC decided to ratify the norms for the above AA as per DIPP comments vide F. No. P-47012/38/2017-TW/179 dated 19.12.2017 (copy enclosed).				
RA concerned may take suitable consequential action accordingly.				

102	Case No.:1/21/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0310815526	Defer Date:

	:01/81/050/00442/AM18/	:03/94/040/00102/AM18/	05.09.2017	20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.			
	The case stands deferred to 20.03.2018.			
	Case No.:2/21/81-ALC2/2017	Party Name:KIRTANLAL STEEL PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
103	HQ File :01/81/050/00443/AM18/	RLA File :03/94/040/00105/AM18/	Lic.No/Date:0310815527 05.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.			
	The case stands deferred to 20.03.2018.			
	Case No.:23/15/81-ALC2/2017	Party Name:RATNAMANI METALS AND TUBES LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
104	HQ File :01/81/050/00306/AM18/	RLA File :08/24/040/00166/AM18/	Lic.No/Date:0810140933 14.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that reply of the firm has been referred to DIPP for comments. NC decided to await their comment san defer the case.			
	The case stands deferred to 20.03.2018.			
	Case No.:4/18/81-ALC2/2017	Party Name:GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
105	HQ File :01/81/050/00353/AM18/	RLA File :04/24/040/00126/AM18/	Lic.No/Date:0410163537 19.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP (Chem. Div.) and defer the case.			
	The case stands deferred to 20.03.2018.			
	Case No.:19/18/81-ALC2/2017	Party Name:RAYCHEM RPG PVT LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
106	HQ File :01/81/050/00368/AM18/	RLA File :03/95/040/00479/AM18/	Lic.No/Date:0310815877 21.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.			
	The case stands deferred to 20.03.2018.			

107	Case No.:15/21/81-ALC2/2017	Party Name:JAY BHAWANI METAL INDUSTRIES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00456/AM18/	RLA File :03/94/040/00506/AM18/	Lic.No/Date:0310815989 27.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.			

108	Case No.:16/18/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00365/AM18/	RLA File :03/95/040/00262/AM18/	Lic.No/Date:0310816014 28.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that DIPP deficiency letter dated 22.12.2017 sent to firm seeking certain information. NC decided to send a reminder to firm and defer the case. The case stands deferred to 20.03.2018.			

109	Case No.:17/18/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00366/AM18/	RLA File :03/95/040/00261/AM18/	Lic.No/Date:0310816013 28.09.2017	Defer Date: 20.03.2018
	Decision : NC observed that DIPP deficiency letter dated 22.12.2017 sent to firm seeking certain information. NC decided to send a reminder to firm and defer the case. The case stands deferred to 20.03.2018.			

110	Case No.:22/21/81-ALC2/2017	Party Name:MODISON METALS LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00463/AM18/	RLA File :03/95/040/00447/AM18/	Lic.No/Date:0310816057 03.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.			

111	Case No.:4/21/81-ALC2/2017	Party Name:AESTHETIC STAMPINGS & LAMINATIONS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00445/AM18/	RLA File :03/94/040/00512/AM18/	Lic.No/Date:0310816106 04.10.2017	
	Decision : NC decided to ratify the norms for the above AA as per MoS Comments vide their UO No. 2 (6)/2011 – TD dated 19.01.2018 as under :			

Import of Cold Rolled Grain Oriented (CRNGO) Steel in coils form (Prime Quality) of relevant grade -50C800/50C1000 and allows wastage of 1.015 Kg/Kg against export of CRNGO Electrical Steel Slit Coils 50C800/50C1000 subject to the condition that width of imported coils is more than the respective width of export products. The following amendment in the description of import and quantity of import is recommended:

Sl No.	Item of Export	Quantity	Item of Import	Quantity
1.	CRNGO Electrical Steel Slit Coils 50C800/50C1000	150MT	CRNGO Electrical Steel Slit Coil Form (Prime Quality) 50C800/50C1000	152.25MT

RA may take suitable consequential action accordingly.

112	Case No.:30/21/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00471/AM18/	RLA File :03/95/040/00511/AM18/	Lic.No/Date:0310816107 04.10.2017	Defer Date:
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

113	Case No.:3/21/81-ALC2/2017	Party Name:A-1 FENCE PRODUCTS CO.PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00444/AM18/	RLA File :03/94/040/00544/AM18/	Lic.No/Date:0310816259 10.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

114	Case No.:9/21/81-ALC2/2017	Party Name:EKANGA FOIL	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00450/AM18/	RLA File :08/24/040/00200/AM18/	Lic.No/Date:0810141124 10.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

115	Case No.:16/21/81-ALC2/2017	Party Name:KRYFS POWER COMPONENTS LIMITED	Meet No/Date:21/81-ALC2/2017	Approved
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		09.01.2018	
HQ File :01/81/050/00457/AM18/	RLA File :03/94/040/00503/AM18/	Lic.No/Date:0310816276 10.10.2017	

Decision : NC decided to **ratify** the norms for the above AA as per MoS Comments vide their UO No. 2 (3)/2018 – TD dated 05.02.2018 as under :

Import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade and allow wastage of 1.015 Kg/Kg against export of CRGO Slit Coils for Transformer Cores subject to the condition that width of imported coils more than the respective width of export products. However, export of coils cannot be made from imported sheets. Therefore Import of sheets, as applied, are not approved. The following amendment in the description of item of import and quantity of import is approved:

Sl No.	Item of Export	Quantity	Item of Import	Quantity
1.	CRGO Slit Coils for Transformer Cores width up to 600mm	250MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600mm.	253.75MT

RA may take suitable consequential action accordingly.

116	Case No.:34/21/81-ALC2/2017	Party Name:POSCO MAHARASHTRA STEEL PVT. LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00475/AM18/	RLA File :03/95/040/00496/AM18/	Lic.No/Date:0310816310 11.10.2017	Defer Date: 20.03.2018
Decision : NC decided to ask the complete details for examination of the case as advised by MoS. The case stands deferred to 20.03.2018.				

117	Case No.:35/21/81-ALC2/2017	Party Name:POSCO MAHARASHTRA STEEL PVT. LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00476/AM18/	RLA File :03/95/040/00497/AM18/	Lic.No/Date:0310816333 12.10.2017	Defer Date: 20.03.2018
Decision : NC decided to ask the complete details for examination of the case as advised by MoS. The case stands deferred to 20.03.2018.				

118	Case No.:8/18/81-ALC2/2017	Party Name:KEI INDUSTRIES LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00357/AM18/	RLA File :05/23/040/00251/AM18/	Lic.No/Date:0510404280 13.10.2017	Defer Date: 20.03.2018
Decision : NC observed that DIPP deficiency letter dated 22.12.2017 sent to firm seeking certain information. NC decided to send a reminder to firm and defer the case.				
The case stands deferred to 20.03.2018.				

119	Case No.: 6/18/81-ALC2/2017	Party Name:INDIA TRADING HOUSE	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00355/AM18/	RLA File :05/23/040/00238/AM18/	Lic.No/Date:0510404318 17.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.			

120	Case No.: 9/18/81-ALC2/2017	Party Name:PANASONIC APPLIANCES INDIA CO. LTD.,	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00358/AM18/	RLA File :04/24/040/00141/AM18/	Lic.No/Date:0410163600 17.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that DIPP deficiency letter dated 22.12.2017 sent to firm. NC decided to send a reminder to firm and defer the case. The case stands deferred to 20.03.2018.			

121	Case No.: 5/21/81-ALC2/2017	Party Name:AESTHETIC STAMPINGS & LAMINATIONS LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00446/AM18/	RLA File :03/94/040/00563/AM18/	Lic.No/Date:0310816394 17.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to MoS for comments. NC decided to await the comments of MoS and defer the case. The case stands deferred to 20.03.2018.			

122	Case No.: 31/21/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00472/AM18/	RLA File :03/95/040/00522/AM18/	Lic.No/Date:0310816399 17.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.			

123	Case No.: 29/21/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00470/AM18/	RLA File :03/95/040/00559/AM18/	Lic.No/Date:0310816450 24.10.2017	Defer Date: 20.03.2018
	Decision : NC observed that application for the above AA has been referred to DIPP for			

comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

124	Case No.:5/18/81-ALC2/2017	Party Name:GAMESA RENEWABLE PRIVATE LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00354/AM18/	RLA File :04/24/040/00147/AM18/	Lic.No/Date:0410163616 25.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP (Chem. Div.) and defer the case. The case stands deferred to 20.03.2018.				

125	Case No.:11/21/81-ALC2/2017	Party Name:HI-TECH RADIATORS PVT.LTD.,	Meet No/Date:21/81- ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00452/AM18/	RLA File :03/94/040/00561/AM18/	Lic.No/Date:0310816479 25.10.2017	
Decision : NC decided to ratify the norms for the above AA on repeat basis with AA No. 03101814523 (copy enclosed). RA may take suitable consequential action accordingly.				

126	Case No.:6/21/81-ALC2/2017	Party Name:APAR INDUSTRIES LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00447/AM18/	RLA File :03/94/040/00502/AM18/	Lic.No/Date:0310816527 26.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

127	Case No.:18/21/81-ALC2/2017	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00459/AM18/	RLA File :03/95/040/00369/AM18/	Lic.No/Date:0310816636 30.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

128	Case No.:19/21/81-ALC2/2017	Party Name:MAN INDUSTRIES (INDIA) LTD.	Meet No/Date:21/81- ALC2/2017	Status: Deferred
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		09.01.2018	
HQ File :01/81/050/00460/AM18/	RLA File :03/95/040/00119/AM18/	Lic.No/Date:0310816637 30.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.			
The case stands deferred to 20.03.2018.			

129	Case No.: 20/21/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00461/AM18/	RLA File :03/95/040/00581/AM18/	Lic.No/Date:0310816619 30.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

130	Case No.: 39/21/81-ALC2/2017	Party Name:STERLITE POWER TRANSMISSION LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00480/AM18/	RLA File :03/95/040/01020/AM17/	Lic.No/Date:0310816650 31.10.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

131	Case No.: 21/21/81-ALC2/2017	Party Name:METAL PORT.	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00462/AM18/	RLA File :03/95/040/00602/AM18/	Lic.No/Date:0310816757 01.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

132	Case No.: 41/21/81-ALC2/2017	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:21/81-ALC2/2017 09.01.2018	Closed
	HQ File :01/81/050/00482/AM18/	RLA File :09/24/040/00381/AM18/	Lic.No/Date:0910065634 02.11.2017	
Decision : NC observed that firm has informed that they have surrendered the above AA. Accordingly, NC decided to close the case.				
RA concerned may take suitable consequential action accordingly.				

133	Case No.: 42/21/81-ALC2/2017	Party Name:TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS	Meet No/Date:21/81- ALC2/2017 09.01.2018	Closed
	HQ File :01/81/050/00483/AM18/	RLA File :09/24/040/00382/AM18/	Lic.No/Date:0910065635 02.11.2017	
Decision : NC observed that firm has informed that they have surrendered the above AA. Accordingly, NC decided to close the case. RA concerned may take suitable consequential action accordingly.				

134	Case No.: 38/21/81-ALC2/2017	Party Name:SCHOCH REEDS INDIA PVT LTD	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00479/AM18/	RLA File :03/95/040/00626/AM18/	Lic.No/Date:0310816795 03.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

135	Case No.: 32/21/81-ALC2/2017	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00473/AM18/	RLA File :03/95/040/00596/AM18/	Lic.No/Date:0310816800 06.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

136	Case No.: 23/21/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00464/AM18/	RLA File :03/95/040/00603/AM18/	Lic.No/Date:0310816891 08.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case. The case stands deferred to 20.03.2018.				

137	Case No.: 24/21/81-ALC2/2017	Party Name:PARAM INDUSTRIES	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00465/AM18/	RLA File :03/95/040/00604/AM18/	Lic.No/Date:0310816893 08.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for				

comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

138	Case No.: 13/21/81-ALC2/2017	Party Name: JAIKISHANDASS MALL JUTE PRODUCTS (P) LTD.	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00454/AM18/	RLA File :02/24/040/00123/AM18/	Lic.No/Date: 0210207958 09.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

139	Case No.: 36/21/81-ALC2/2017	Party Name: RAYCHEM RPG PVT LTD.	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00477/AM18/	RLA File :03/95/040/00646/AM18/	Lic.No/Date: 0310817016 13.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

140	Case No.: 27/21/81-ALC2/2017	Party Name: PHOENIX FOILS PVT. LTD.	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00468/AM18/	RLA File :03/95/040/00633/AM18/	Lic.No/Date: 0310817029 14.11.2017	Defer Date: 20.03.2018
Decision : NC decided to ask the firm to submit information as per MoS UO No.2(15)/2017-TD Vol-I dated 24.01.2018 (copy enclosed).				
The case stands deferred to 20.03.2018.				

141	Case No.: 28/21/81-ALC2/2017	Party Name: PHOENIX FOILS PVT. LTD.	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00469/AM18/	RLA File :03/95/040/00635/AM18/	Lic.No/Date: 0310817030 14.11.2017	Defer Date: 20.03.2018
Decision : NC decided to ask the firm to submit information as per MoS UO No.2(15)/2017-TD Vol-I dated 24.01.2018 (copy enclosed).				
The case stands deferred to 20.03.2018.				

142	Case No.: 8/21/81-ALC2/2017	Party Name: DYNAMIC CABLES PVT. LTD.	Meet No/Date: 21/81-ALC2/2017 09.01.2018	Status: Deferred
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HQ File :01/81/050/00449/AM18/	RLA File :13/24/040/00034/AM18/	Lic.No/Date:1310048781 15.11.2017	Defer Date: 20.03.2018
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Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

Case No.:25/21/81-ALC2/2017	Party Name:PEPPERL&FUCHS MANUFACTURING (INDIA) PRIVATE LIMITE	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00466/AM18/	RLA File :04/24/040/00163/AM18/	Lic.No/Date:0410163715 20.11.2017	Defer Date: 20.03.2018

143

Decision : NC observed that application for the above AA has been referred to DHI for comments. NC decided to await the comments of DHI and defer the case.

The case stands deferred to 20.03.2018.

Case No.:37/21/81-ALC2/2017	Party Name:RIVER ENGINEERING PVT.LTD.	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00478/AM18/	RLA File :05/24/040/00371/AM18/	Lic.No/Date:0510404659 20.11.2017	Defer Date: 20.03.2018

144

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

Case No.:26/21/81-ALC2/2017	Party Name:PETZ CREATION	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00467/AM18/	RLA File :05/24/040/00383/AM18/	Lic.No/Date:0510404687 22.11.2017	Defer Date: 20.03.2018

145

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

Case No.:33/21/81-ALC2/2017	Party Name:PONDY OXIDES AND CHEMICALS LIMITED	Meet No/Date:21/81- ALC2/2017 09.01.2018	Status: Deferred
HQ File :01/81/050/00474/AM18/	RLA File :04/24/040/00145/AM18/	Lic.No/Date:0410163731 23.11.2017	Defer Date: 20.03.2018

146

Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

147	Case No.:12/21/81-ALC2/2017	Party Name:INDUSTRIAL METAL POWDERS INDIA PVT LTD	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00453/AM18/	RLA File :31/83/040/00112/AM18/	Lic.No/Date:3110066921 24.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

148	Case No.:10/21/81-ALC2/2017	Party Name:FUJIKURA AUTOMOTIVE INDIA PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Approved
	HQ File :01/81/050/00451/AM18/	RLA File :31/83/040/00108/AM18/	Lic.No/Date:3110066923 27.11.2017	
Decision : NC decided to ratify the norms for the above AA above on net to net without any wastage as per GN4 of the engineering product as per DHI comments vide UO No. TSWB5/FU1/2018/AA 6923 dated 10.01.2018 (copy enclosed).				
RA concerned may take suitable consequential action accordingly.				

149	Case No.:7/21/81-ALC2/2017	Party Name:BERGEN PIPE SUPPORTS INDIA PRIVATE LIMITED	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00448/AM18/	RLA File :04/24/040/00153/AM18/	Lic.No/Date:0410163738 28.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

150	Case No.:14/21/81-ALC2/2017	Party Name:JAIN METAL ROLLING MILLS	Meet No/Date:21/81-ALC2/2017 09.01.2018	Status: Deferred
	HQ File :01/81/050/00455/AM18/	RLA File :04/24/040/00155/AM18/	Lic.No/Date:0410163751 29.11.2017	Defer Date: 20.03.2018
Decision : NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.				
The case stands deferred to 20.03.2018.				

OFFLINE AGENDA OF MEETING NO. 21/81 DATED 09.01.2018

151

Case No. AR-140	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 21/81	HQ File: 01/81/50/416/AM14/DES-II

Dated:- 09.01.2018	RLA File: 03/95/040/000615/AM14
Subject:-	Ratification of norms in respect of AA No. 0310756580 dated 01.11.2013.
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.	
The case stands deferred to 20.03.2018.	

152

Case No. AR-141	M/S. MET TRADE (INDIA) LIMITED
Meeting No. 21/81	HQ File: 01/81/050/00219/AM13/DES.II
Dated:- 09.01.2018	RLA File: 05/24/040/00168/AM13/
Subject:-	Modification/amendment of fixed norms in respect of AA No. 0510331816 dated 09.08.2012.
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.	
The case stands deferred to 20.03.2018.	

153

Case No. AR-142	M/S. MC COM INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting No. 21/81	HQ File: 01/81/050/00073/AM14/DES.II
Dated:- 09.01.2018	RLA File: 03/95/040/01054/AM13/
Subject:-	Ratification of norms in respect of AA No. 0310729610 dated 26.03.2013.
Decision : NC observed that application for the above AA has been referred to MSME for comments. NC decided to await the comments of MSME and defer the case.	
The case stands deferred to 20.03.2018.	

154

Case No. AR-143	M/S. LM WIND POWER BLADES (INDIA) PVT. LIMITED
Meeting No. 21/81	HQ File: 01/81/050/00080/AM16/
Dated:- 09.01.2018	RLA File: 07/24/040/00435/AM15/
Subject:-	Fixation of norms in respect of AA No. 0710107924 dated 25.03.2015.
Decision : NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await the comments of C&PC and defer the case.	
The case stands deferred to 20.03.2018.	

155

Case No. AR-144	M/S. LM WIND POWER BLADES (INDIA) PVT. LIMITED
Meeting No. 21/81	HQ File: 01/81/050/00092/AM16/
Dated:- 09.01.2018	RLA File: 07/24/040/00441/AM15/
Subject:-	Fixation of norms in respect of AA No. 0710107923 dated 25.03.2015.
Decision : NC observed that application for the above AA has been referred to C&PC for	

comments. NC decided to await the comments of C&PC and defer the case.

The case stands deferred to 20.03.2018.

156

Case No. AR-148	M/S. BILCARE LIMITED
Meeting No. 21/81	HQ File :01/81/050/00619/AM15/DES-II/
Dated:- 09.01.2018	RLA File :31/83/040/00228/AM15/
Subject:	Ratification of norms in respect of advance authorization No. 3110065219 dated 20.01.2015.
Decision : NC observed that application for the above AA has been referred to C&PC for comments. NC decided to await the comments of C&PC and defer the case.	
The case stands deferred to 20.03.2018.	

157

Case No. AR-149	M/S. MOLEX (INDIA) PRIVATE LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00260/AM09/DES-II/
Dated:- 09.01.2018	RLA File No: 07/24/040/00171/AM09/
Subject:	Modification of fixed norms in respect of advance authorization no. 0710058415 dated 09.07.2008.
Decision: NC observed that application for modification of the norms the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.	
The case stands deferred to 20.03.2018.	

158.

Case No. AR-151	M/S. ANJANI TECHNOPLAST LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00175/AM10/
Dated:- 09.01.2018	RLA File No: 05/23/040/00036/AM10/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0510249179 dated 11.09.2009.
Decision: NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP (Chem. Div.) and defer the case.	
The case stands deferred to 20.03.2018.	

159

Case No. AR- 254	M/S. BHANDARI FOILS & TUBES LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00086/AM11/ DES.II/
Dated:- 09.01.2018	RLA File No: 03/94/040/00268/AM11/
Subject:	Modification of ratified norms in respect of advance authorization no. 0310581975 dated 02.07.2010.
Decision: NC observed representation in the above case was referred to MoS for comments. NC decided to await their comments and defer the case.	

The case stands deferred to 20.03.2018.

160

Case No. AR- 255	M/S. BHANDARI FOILS & TUBES LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00305/AM11/DES.II/
Dated:- 09.01.2018	RLA File No: 03/94/040/00418/AM11/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0310595668 dated 07.10.2010.

Decision: NC observed representation in the above case was referred to MoS for comments. NC decided to await their comments and defer the case.

The case stands deferred to 20.03.2018.

161

Case No. AR- 264	M/S. ABIR INFRASTRUCTURE PRIVATE LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00562/AM11/DES.II/
Dated:- 09.01.2018	RLA File No: 05/23/040/00336/AM11/
Subject:	Modification of ratified norms in respect of advance authorization no. 0510284584 dated 24.02.2011.

Decision: NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

162

Case No. AR- 266	M/S. INDO COOL COMPOSITES PRIVATE LIMITED
Meeting No. 21/81	HQ File No: 01/81/050/00464/AM16/DES.II/
Dated:- 09.01.2018	RLA File No: 04/24/040/00114/AM16/
Subject:	Ratification of norms in respect of advance authorization no. 0410160874 dated 05.08.2015.

Decision: NC observed that application for the above AA has been referred to DIPP (Chem. Div.) for comments. NC decided to await the comments of DIPP (Chem. Div.) and defer the case.

The case stands deferred to 20.03.2018.

163

Case No. AR- 268	M/S. MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting No. 21/81	HQ File No.: 01/81/050/00263/AM15/DES-II
Dated:- 09.01.2018	RLA File No.: 09/24/040/00629/AM13/
Subject:	Modification of ratified norms in respect of Advance Authorization No. 0910055693 dated 09.04.2013.

Decision: NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.

The case stands deferred to 20.03.2018.

164

Case No. AR- 270	M/S. TUBEX INDIA
Meeting No. 21/81	HQ File No.: 01/81/050/00408/AM17/DES-II
Dated:- 09.01.2018	RLA File No.: 05/24/040/00247/AM17/
Subject:	Ratification of norms in respect of Advance Authorization No. 0510399600 dated 01.09.2016.
Decision: NC observed that application for the above AA has been referred to DIPP for comments. NC decided to await the comments of DIPP and defer the case.	
The case stands deferred to 20.03.2018.	

165

Case No. AR- 277	M/S. ZTT India Private Limited
Meeting No. 21/81	HQ File No.: 01/81/050/00329/AM16/DES-II
Dated:- 09.01.2018	RLA File No.: 04/24/040/00134/AM16/
Subject:	Ratification of norms in respect of Advance Authorization No. 0410161005 dated 10.09.2015.
Decision: NC observed that application for the above AA has been referred to MeitY for comments. NC decided to await the comments of MeitY and defer the case.	
The case stands deferred to 20.03.2018.	

Date: 09.04.2018
Place: New Delhi

(Kirti Vardhan)
Deputy Director General Foreign Trade
कौर्ति वर्धन / KIRTI VARDHAN
उप महानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Vinod Kumar Kashyap
Foreign Trade Development Officer
विनोद कुमार काश्यप
VINOD KUMAR KASHYAP
विदेश व्यापार विकास अधिकारी
Foreign Trade Development Officer
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग/Dept. of Commerce
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

1
09.01.2018

Department of Heavy Industry
Udyog Bhavan New Delhi

Ref : ID ; 1/81/50/313/AM13/DES-II
Sub: AA 0310709777 CG Power

EP: 500KV , single phase Reactor

The reference AA may be ratified as under:

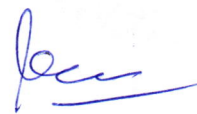
Inputs

Item 1 to 4 -% age wastage on repeat of AA 310628169 dated 27/4/2011. Net
content as certified by jurisdictional Excise (GST) authorities.

Item 5 to 10, 12 to 14, 16 - net to net with accountability clause /GN4

Item 11,15 -deleted

NC may take a view.



(K.K.Tiwari)
Industrial Adviser

Dy DGFT ,DES-II
TSWB 3/35/2012 dated 11/1/2018

भारत सरकार
Government of India
इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय
Ministry of Electronics & Information Technology
इलेक्ट्रॉनिक्स निकेतन, 6, सी जी ओ कॉम्प्लेक्स, नई दिल्ली-110003
Electronics Niketan, 6, C G O Complex, New Delhi-110003
Website: www.meity.gov.in

21
09.01.2018

संख्या 7(16)/2016-IPHW
No.....

दिनांक 26.09.2017
Date.....

Sub: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No.1010059351 dated 29.12.2015 issued in favour of M/s. FCI OEN Connectors Ltd. Kerala.

Reference DGFT O.M. No. 01/81/50/529/AM-16/DES-11/137 dated 1.03.2016 vide which comments of this Ministry have been sought on the above mentioned application of M/s. FCI OEN Connectors Ltd. Kerala for export of "Connector".

2. The FOB value of export is Rs. 62264704.71 (US\$ 925869.22) and CIF value of Import is Rs 32658510.62 (US\$485628.41).

3. The application has been examined in the Ministry of Electronics and Information Technology from technical angle. The items proposed for import are essential to assemble the export product.

4. In the Foreign Trade Policy, 2015-2020, the wastage norms for process manufacturing like gold have been set for manufacture of gold jewellery but no norms have been set for gold plating. As per SION norms K45 the wastage norms for liquid gold is 2%. Accordingly, 2% has been recommended for gold and palladium. Further, Ministry recommends ratification of norms of advance authorization as per Annexure 'A'.


(Asha Nangia)

Director

Tel:- 24301268

Email-anangia@meity.gov.in

Shri S.K. Panigrahi, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
DIT U.O. No. 17(16)/2016-IPHW

Dated 26.09.2017

Received today
VA
17/21/2018

Concern
to
MCA

-40-



Annexure 'A'

S. No	Item	UOM	Net Requirement per Unit	Wastage Claimed (%)	Wastage Allowed (%)	Gross Qty (Including wastage) recommended per unit	Qty Applied in DGFT	Qty Recommended
IMPORT ITEM FOR EXPORT ITEM : Connector P/N 10123440-001LF								
1	Brass strip (PN 10132629)	GRAM	2.136	202.90%	67.63%	3.580	19,419.87	9278.89
2	Resin	GRAM	2.7613	11.76%	5%	2.869	10535.476	7513.41
IMPORT ITEM FOR EXPORT ITEM : Connector P/N 10123437-001LF								
3	CU Silver alloy Strip (PN 10103242)	GRAM	0.965	188.80%	62.93%	1.57	10671.967	4427.77
IMPORT ITEM FOR EXPORT ITEM : Connector P/N 10123439-001LF								
4	CU Silver alloy Strip (PN 10103242)	GRAM	0.965	188.80%	62.93%	1.57	10714.941	4445.54
IMPORT ITEM FOR EXPORT ITEM : Connector P/N 86093487313H55UPLF								
5	Strip - 10123944	GRAM	0.7520	475.30%	158.43%	1.94	1157.96	474.06
6	Strip - 10123945	GRAM	0.9600	366.20%	122.07%	2.13184	1408.061	520.03
7	Strip - 10123946	GRAM	1.2320	398.60%	132.87%	2.86892	1701.511	699.83
8	Resin - 10038314	GRAM	4.5250	57.70%	19.23%	5.39531	1298.495	1298.49
9	phosphorous bronze strip- 10119256	GRAM	0.2223	294.20%	98.07%	0.44030	350.231	107.40
10	gold potassium cyanide- 3PLAU200	GRAM	0.000582	20.00%	2.00%	0.00059	519.234	144.90
11	Palladium Tetrammine Sulphate-	GRAM	0.001026	30.00%	2.00%	0.00105	990.563	255.18

	3PIPD0002							
12	Nickel Anode	GRAM	0.0369	2.00%	2.00%	0.03764	9.004	9.004
13	NF2026 TIN	MLTR	0.0533	2.00%	2.00%	0.05437	12.999	12.999
14	GOLDEN EYE NICKEL CON	MLTR	0.039	2.00%	2.00%	0.03978	9.511	9.511
15	GOLDEN EYE NICKEL MAKEUP- [3 PINI304 (L)]	MLTR	0.062	2.00%	2.00%	0.06324	15.123	15.123
16	NF 2019 MSA 950g/l [3PITL428(L)]	MLTR	0.0836	2.00%	2.00%	0.08527	20.403	20.403
17	PLAAAMET500NiCONCE NTR	MLTR	0.0119	2.00%	2.00%	0.01214	3.927	3.927
18	GALDENSV70	GRAM	0.0057	2.00%	2.00%	0.00581	1.379	1.379
19	FB7000 Balancer	MLTR	0.0032	2.00%	2.00%	0.00326	0.783	0.783
20	PALLAMET 500 REPLENISHER	MLTR	0.0135	2.00%	2.00%	0.01377	2.901	2.901
21	FB7000 Balancer	MLTR	0.0054	2.00%	2.00%	0.00551	1.322	1.322

28
9.1.2018

Subject: Ratification of norms of advance authorization No. 0510397904
dated 11.3.2016 - comments reg.

To: nc1.dgft@nic.in

Date: 06/12/17 02:22 PM

From: "SHASHI GUPTA Section Officer, DIT" <shashi.gupta@meity.gov.in>

Automation BBB.pdf (11.0MB)

Dear Sir,

Comments in respect of above mentioned authorization pertaining to M/s. Automation Engineers A.B. Pvt. Ltd., New Delhi are sent herewith.

with regards

shashi gupta
section officer

-43-

Government of India
Ministry of Electronics and Information Technology
Department of Information Technology
Electronics Niketan, 6, CGO Complex
New Delhi-110003

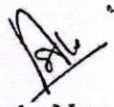
Sub: Ratification of norms in terms of Para 4.7 of HBP. (Vol.1) in respect of Advance Authorization No 0510397904 dated 11.3.2016 issued in favour of M/s. Automation Engineers A.B. Pvt. Ltd., New Delhi.

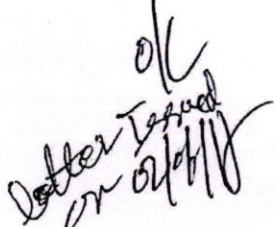
Reference DGFT U.O No. 01/81/50/46/AM17/DES-11/169 dated 20.07.2016 vide which comments of this Department have been sought on the above mentioned application of M/s. Automation Engineers A.B. Pvt. Ltd. New Delhi for export of "Electrical Control Panel".

2. The FOB value of export is Rs 41,152,800.00 (US\$ 610,575.65) and CIF value of Import is Rs 29,118,732.59 (US\$ 425,401.58).

3. The application has been examined in the Department of Information Technology from technical angle. The items proposed for import are essential to manufacture the export product. This Department recommends ratification of norms of advance authorization as follows:-

S.No.	Import Item at SL. No.	Comments
1.	1-178	On net to net basis with accountability clause on nil wastage basis. The composition of sets and packs as provided by the party is enclosed.
2.	179-182	As applied by the party including 2% wastage


(Asha Nangia)
Director


Shri Vinod Kumar Kashyap, FTDO, DGFT, Udyog Bhavan, New Delhi
MeitY U.O. No. 17(35)/2016-IPHW dated 1.06.2017

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

em Sr. as per advance license	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
1	SIMATIC WINCC PROFESSIONAL MAX. POWERTAGS V13 SP1 ENGINEERING SOFTWARE IN TIA PORTAL; FLOATING LICENSE; SOFTWARE AND DOCUMENTATION ON DVD; LICENSE KEY ON USB-STICK; CLASS A; 6 LANGUAGES: GE,EN,IT,FR,SP,CH; EXECUTABLE UNDER WINDOWS 7 (32 BIT, 64 BIT), WINDOWS 8.1 (64 BIT), WINSRV 2008/2012 R2 (64 BIT); FOR CONFIGURATION OF SIMATIC PANELS, WINCC RUNTIME ADVANCED, WINCC RUNTIME PROFESSIONAL (MAX. POWERTAGS)	PART NO:6AV2103-0XA03-0AA5	85238020	2	SET	288561.30	4215.65	1 SET = 1 No. DVD for software and 1 PC USB Stick for license	NIL	1
2	SIMATIC WINCC CLIENT F. RUNTIME PROFESSIONAL V13 SP1 RUNTIME-SW IN THE TIA PORTAL, SINGLE LICENSE, SW AND DOCUMENTATION ON DVD, LICENSE KEY ON USB STICK, CLASS A, 6 LANGUAGES(GE,EN,IT,FR,SP,CH), EXECUTABLE UNDER WINDOWS 7 PROF/ENT/ULT +SP1 (32 BIT)/ 7 PROF/ENT/ULT +SP1 (64 BIT)/ 8.1 STD/PROF/ENT/ULT (64 BIT)/ SERVER2008 R2 +SP1 (64 BIT)/ SERVER 2012 (64 BIT)	PART NO:6AV2107-0DB03-0AA0	85238020	1	SET	78492.17	1146.71	1 SET = 1 No. DVD for software and 1 PC USB Stick for license	NIL	1
3	SIMATIC WINCC SERVER FOR RUNTIME PROFESSIONAL OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0EB00-0BB0	85238020	1	SET	103222.48	1508.00	1 SET = 1 PC USB Stick for license	NIL	1
4	SIMATIC WINCC LOGGING FOR RUNTIME PROFESSIONAL 1500 LOGGINGTAGS OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0GB00-0BB0	85238020	1	SET	64374.36	940.46	1 SET = 1 PC USB Stick for license	NIL	1
5	SIMATIC WINCC RECIPES FOR RUNTIME PROFESSIONAL OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0JB00-0BB0	85238020	1	SET	20066.12	293.15	1 SET = 1 PC USB Stick for license	NIL	1
6	SIMATIC WINCC WEBDIAGNOSTICS SERVER FOR RUNTIME PROFESSIONAL OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0KR00-0BB0	85238020	1	SET	15953.77	233.07	1 SET = 1 PC USB Stick for license	NIL	1
7	SIMATIC WINCC WEBDIAGNOSTICS CLIENT FOR RUNTIME PROFESSIONAL OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0KT00-0BB0	85238020	1	SET	59196.53	864.81	1 SET = 1 PC USB Stick for license	NIL	1
8	CHARGING STATION FOR MOBILE PANEL 277(F) IWLAN WITH LOCK FOR CHARGE AND HOLD THE MOBILE PANEL 277(F) IWLAN CHARGING OF 2 SPARE BATTERIES	PART NO:6AV6671-5CE00-0AX1	85044010	1	SET	14904.20	217.74	1 SET = 1 PC Charging Station for MP277	NIL	1
9	MAIN BATTERY 7.2 V FOR MOBILE PANEL 277 IWLAN, MOBILE PANEL 277F IWLAN, MOBILE PANEL 277 IWLAN V2, MOBILE PANEL 277F IWLAN V2, MOBILE PANEL 277F IWLAN (RFID TAG)	PART NO:6AV6671-5CL00-0AX0	85676000	2	SET	23867.51	348.69	1 SET = 1 PC Battery for MP277	NIL	1
10	SIMATIC HMI MEMORY CARD 512 MB SECURE DIGITAL CARD FOR MP 177, MP 277, MP 377, MOBILE PANEL 277, FROM WINCC FLEXIBLE 2008 SP1 FOR OP 77, TP/OP 177, TP/OP 277, MOBILE PANEL 177 AND ALL HMI PANELS WITH SD/MMC SLOT	PART NO:6AV6671-8XB10-0AX1	85389000	1	SET	3020.32	44.12	1 SET = 1 PC Memory Card for MP277	NIL	1

For Automation Engineers A.D. Pvt. Ltd.

Roman
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11	SITOP PSU100S 24 V/2.5 A STABILIZED POWER SUPPLY INPUT: 120/230 V AC OUTPUT: 24 V/2.5 A DC	PART NO:6EP1332-2BA20	85044010	5	SET	27533.07	402.24	1 SET = 1 PC Sitop Power Supply	NIL	1
12	SIMATIC PM 1507 24 V/8 A STABILIZED POWER SUPPLY FOR SIMATIC S7- 1500 INPUT:120/230 V AC, OUTPUT : 24 V/8 A DC	PART NO:6EP1333-4BA00	85044010	1	SET	13431.18	196.22	1 SET = 1 PC Power Module	NIL	1
13	SITOP PSE200U 10 A SELECTIVITY MODULE 4 CHANNELS INPUT: 24 V DC OUTPUT: 24V DC/10 A PER CHANNEL OUTPUT CURRENT ADJUSTABLE 3-10 WITH STATUS MESSAGE PER CHANNEL	PART NO:6EP1961-2BA41	85389000	2	SET	14375.69	210.02	1 SET = 1 PC Sitop Power Supply	NIL	1
14	SIMATIC ET 200SP, DIGITAL INPUT MODULE, DI 8X 24VDC HIGH FEATURE FITS TO BU-TYPE A0, COLOR CODE CC01, CHANNEL DIAGNOSIS	PART NO:6ES7131-6BF00-0CA0	85389000	12	SET	39385.11	575.39	1 SET = 1 PC DI Card	NIL	1
15	SIMATIC ET 200SP, DIGITAL OUTPUT MODULE, DQ 8X24VDC/0.5A HIGH FEATURE FITS TO BU-TYPE A0, COLOR CODE CC02, CHANNEL DIAGNOSIS	PART NO:6ES7132-6BF00-0CA0	85389000	12	SET	42564.62	621.84	1 SET = 1 PC DO Card	NIL	1
16	SIMATIC ET 200SP, ANALOG INPUT MODULE, AI 4XRTD/TC HIGH FEATURE, FITS TO BU-TYPE A0, A1, COLOR CODE CC00, CHANNEL DIAGNOSIS, 16BIT, +/-0.1%, 2-/3-/4-WIRE	PART NO:6ES7134-6JD00-0CA1	85389000	10	SET	105503.11	1541.32	1 SET = 1 PC AI Card	NIL	1
17	SIMATIC ET 200SP, ANALOG OUTPUT MODULE, AQ 2XU/I HIGH FEATURE, FITS TO BU-TYPE A0, A1, COLOR CODE CC00, CHANNEL DIAGNOSIS, 16BIT, +/-0.1%	PART NO:6ES7135-6HB00-0CA1	85389000	10	SET	128469.62	1876.84	1 SET = 1 PC AO Card	NIL	1
18	SIMATIC DP, ELECTRON. MODULE F. ET 200SP, F-DI 8X24VDC HF, 15 MM WIDTH, UP TO PLE (ISO 13849-1)/SIL3 (IEC 61508)	PART NO:6ES7136-6BA00-0CA0	85389000	17	SET	246689.69	3603.94	1 SET = 1 PC DI Card	NIL	1
19	SIMATIC DP INTERFACE MODULE IM 151-3 PN HF FOR ET200S TRANSMISS RATE UP TO 100MBIT/S MAX. OF 63 PERIPHERAL MODULES UP TO 2M WIDTH CONNECTABLE; 2 X BUS INTERFACING VIA RJ45 INCL. TERMINATING MODULE	PART NO:6ES7151-3BA23-0A80	85389000	1	SET	14419.20	210.65	1 SET = 1 PC IM Module	NIL	1
20	SIMATIC ET 200SP, PROFINET INTERFACE MODULE ET 200SP IM 155-6PN HIGH FEATURE MAX. 64 PERIPHERY MODULES, 0.25 MS ISOCRONOUS MODE MULTIHOT SWAP INCL. SERVERMODULE	PART NO:6ES7155-6AU00-0CNO	85389000	11	SET	155542.11	2272.35	1 SET = 1 PC IM Module	NIL	1
21	SIMATIC ET 200SP BUSADAPTER BA 2X RJ45 2 RJ45 SOCKETS FOR PROFINET	PART NO:6ES7193-6AR00-0AA0	85389000	23	SET	61315.84	895.78	1 SET = 1 PC RJ-45 Socket	NIL	1
22	SIMATIC ET 200SP BASEUNIT BU15-P16-A10+2B, BU-TYPE A0, PUSH-IN TERMINALS, WITH 10 AUX-TERMINALS BRIDGED TO LEFT BU WXH:	PART NO:6ES7193-6BP20-0BA0	85389000	101	SET	98103.01	1433.21	1 SET = 1 PC Terminal Module	NIL	1
23	15MMX141MM SIMATIC ET 200SP, BASEUNIT BU15-P16-A10+2D, BU-TYPE A0, PUSH-IN TERMINALS, WITH 10 AUX-TERMINALS, NEW LOADGROUP, WXH:	PART NO:6ES7193-6BP20-0DA0	85389000	151	SET	230516.24	3367.66	1 SET = 1 PC Terminal Module	NIL	1
24	15MMX141MM SIMATIC ET 200SP, 10 COLOR IDENTIFICATION LABELS COLOR CODE CC01, FOR PERIPHERY MODULES, MODULE SPECIFIC, FOR 16 PUSH-IN TERMINALS	PART NO:6ES7193-6CP01-2MA0	39199090	10	Packs	5829.45	85.16	1Pack = 10 Nos. Color identification level	NIL	1

[Signature]
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25	SIMATIC ET 200SP, 10 COLOR IDENTIFICATION LABELS COLOR CODE CC02, FOR PERIPHERY MODULES, MODULE SPECIFIC, FOR 16 PUSH-IN TERMINALS	PART NO:6ES7193-6CP02-2MA0	39199090	4	Packs	2331.57	34.06	1Pack = 10 Nos. Color identification level	NIL	1
26	SIMATIC ET 200SP, 160 EQUIPMENT IDENTIFIER PLATES, 10 SHEETS (160 SCHILDER), FOR BA, BU, IM AND PERIPHERY MODULES	PART NO:6ES7193-6LF30-0AW0	39269099	26	Packs	35367.22	516.69	1Pack = 10 Sheets for BA BU IM and PM	NIL	1
27	SIMATIC ET 200SP, 5 SHIELDING TERMINALS AND 5 SHIELDING PLATES, FOR DIRECT CONNECTION	PART NO:6ES7193-6SC00-1AM0	85389000	29	Packs	74712.00	1091.48	1Pack = 5 PCs Shielding Terminal and 5 PCs Shielding Plates	NIL	1
28	SIMATIC S7 STEP7 PROF 2010 SR4/V13 SP1 COMBO INCL. TIA PORTAL, FLOATING LICENSE FOR 1 USER, E-SW, SW AND DOCU. ON DVD, LICENSE KEY ON USB STICK, CLASS A, 5/6 LANGUAGES GE.EN.FR.IT.SP/(CN), EXECUTABLE UNDER WINDOWS XP FOR 2010 ONLY, WINDOWS 7 FOR 2010 & V13, WINDOWS 8.1 FOR V13 ONLY REFERENCE-HW: S7-300/400 (S7-1200/1500)	PART NO:6ES7810-5CC11-0YA5	85238020	2	SET	225772.45	3298.36	1 SET = 1 No. DVD for software and 1 PC USB Stick for license	NIL	1
29	SIMATIC S7, F PROGRAMMING TOOL, STEP 7 SAFETY ADVANCED V13 SP1; ENGINEERING-SW; FLOATING LICENSE FOR 1 USER; SOFTWARE AND DOCU. ON DVD; LICENSE KEY ON USB-STICK; CLASS A, 2 LANGUAGES (G,E); EXECUTABLE UNDER TIA PORTAL V13 SP1 FROM STEP7 PROFESSIONAL V13 SP1	PART NO:6ES7833-1FA13-0YA5	85238020	2	SET	49743.97	726.72	1 SET = 1 No. DVD for software and 1 PC USB Stick for license	NIL	1
30	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 1, 1KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 1, 5KW AT 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP -10 TO +40 DEG C 196 X 73 X 165 (HXWxD), FSA PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION V4.6	PART NO:6SL3210-1PE14-3AL1	85389000	7	SET	107616.06	1572.18	1 SET = 1 PC Sinamic Power Module	NIL	1
31	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 3KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 4KW FOR 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP -10 TO +40 DEG C 291 X 100 X 165 (HXWxD), FSB PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION	PART NO:6SL3210-1PE21-1AL0	85389000	19	SET	472915.29	6908.92	1 SET = 1 PC Sinamic Power Module	NIL	1

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32	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL A FILTER WITH BUILT IN BRACKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 5.5KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 7.5KW FOR 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP -10 TO +40 DEG C 291 X 100 X 165 (HXWXD), FSB PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION V4.6	PART NO:6SL3210-1PE21-8A0	85389000	3	SET	113227.95	1654.17	1 SET = 1 PC Sinamic Power Module	NIL	1
33	SINAMICS G120 CONTROL UNIT CU240E-2 PN-F E-TYPE SAFETY INTEGRATED STO, SSI, SLS, PROFINET 6DI, 3DO, 2AI, 2AO, MAX 3F-DI PTC/KTY INTERFACE USB- AND SD/MMC-INTERFACE PROTECTION IP20 AMBIENT TEMP 0 TO +50 DEG C WITHOUT POWER MODULE AND PANEL	PART NO:6SL3244-0BB13-1FA0	85371000	29	SET	417871.43	6104.77	1 SET = 1 PC Control Unit	NIL	1
34	SINAMICS CONTROL UNIT CU320-2 PN WITHOUT COMPACT FLASH CARD	PART NO:6SL3040-1MA01-0AA0	85371000	4	SET	130833.02	1911.37	1 SET = 1 PC Control Unit	NIL	1
35	SINAMICS DRIVE-CLIQ CABLE IP20/IP20 LENGTH: 0.36 M	PART NO:6SL3060-4AM00-0AA0	85444999	4	SET	5413.44	79.09	1 SET = 1 PC cable of length 0.36M	NIL	1
36	SINAMICS DRIVE-CLIQ CABLE IP20/IP20 LENGTH: 0.26 M	PART NO:6SL3060-4AH00-0AA0	85444999	4	SET	5413.44	79.09	1 SET = 1 PC cable of length 0.26M	NIL	1
37	SIGNAL CABLE, PREASSEMBLED TYPE: 6FX2002-1DC00 (SINAMICS DRIVE CLIQ) CONNECTOR IP20/IP20, WITHOUT 24 V LENGTH (M) = 0 + 0 + 5 + 0	PART NO:6FX2002-1DC00-1AF0	85444999	8	SET	10825.81	158.16	1 SET = 1 PC cable	NIL	1
38	SINAMICS DRIVE-CLIQ CABLE P20/IP20 LENGTH: 0.60 M	PART NO:6SL3060-4AU00-0AA0	85444999	4	SET	4650.40	67.94	1 SET = 1 PC cable of length 0.60M	NIL	1
39	SINAMICS S120 BASIC OPERATOR PANEL BOP20 FOR ELECTRONIC CONTROLS TWO-LINE DISPLAY, 6 KEYS FOR PARAMETER SETTING AND DIAGNOSTIC INFORMATION SUITED FOR CONTROL UNITS CU305, CU310, CU320	PART NO:6SL3055-0AA00-4BA0	85371000	4	SET	7832.03	114.42	1 SET = 1 PC BOP	NIL	1
40	SINAMICS 24 V TERMINAL ADAPTER FOR MODULES IN BOOKSIZE DESIGN	PART NO:6SL3162-2AA00-0AA0	85389000	8	SET	5419.80	79.18	1 SET = 1 PC terminal Adapter	NIL	1
41	SITOP PSU600 40A/4X 10A PN STABILIZED POWER SUPPLY INPUT: 3 400-500 V AC OUTPUT: 24 V/40 A/4X 10 A DC WITH PN/IE CONNECTION	PART NO:6EP3437-8MB00-2CY0	85044010	4	SET	176061.38	2572.12	1 SET = 1 PC Power Supply	NIL	1
42	SINAMICS S120 SMART LINE MODULE INPUT: 3AC 380-480V, 50/60HZ OUTPUT: DC 600V, 60A, 36KW FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING INCL DRIVE-CLIQ CABLE	PART NO:6SL3130-6TE23-6AA3	85389000	4	SET	514873.93	7521.90	1 SET = 1 PC SLIM	NIL	1
43	SINAMICS LINE REACTOR FOR 36 KW SMART LINE MODULE INPUT: 3-PH 380-480 V, 50/60 HZ	PART NO:6SL3000-0CE23-6AA0	85049000	4	SET	134959.16	1971.65	1 SET = 1 PC Line Reactor	NIL	1

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44	SINAMICS VOLTAGE SENSING MODULE VSM10	PART NO:6SL3053-0AA00-3AA1	85389000	4	SET	76100.12	1111.76	1 SET = 1 PC VSM	NIL	1
45	SINAMICS S120 SINGLE MOTOR MODULE INPUT: DC 600V OUTPUT: 3AC 400V, 30A FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING OPTIMIZED PULSE SAMPLE AND SUPPORT OF THE EXTENDED SAFETY INTEGRATED FUNCTIONS INCL. DRIVE-CLIQ CABLE	PART NO:6SL3120-1TE23-0AA4	85389000	8	SET	847572.62	12382.36	1 SET = 1 PC Motor Module	NIL	1
46	POWER CABLE PREASSEMBLED 4X2,5+(2X1,5) C SPEED CONNECT CONNECTOR GR.1,5 (SINAMICS MOTOR MODULE) UL/CSA, DESINA MOTION CONNECT 500 DMAX = 14,3 MM TYPE: 6FX5002-5DN31 LENGTH (M) = +0+0+5+0	PART NO:6FX5002-5DN31-1AF0	85444999	8	SET	84914.86	1240.54	1 SET = 1 PC Power Cable	NIL	1
47	SIGNAL CABLE, PREASSEMBLED TYPE: 6FX5002-2DC10 (SINAMICS DRIVE CLIQ) CONNECTOR IP20/IP67, WITH 24 V MOTION-CONNECT 500 LENGTH (M) = 0+0+5+0	PART NO:6FX5002-2DC10-1AF0	85444999	12	SET	51795.37	756.69	1 SET = 1 PC Power Cable	NIL	1
48	SINAMICS S120 SINGLE MOTOR MODULE INPUT: DC 600V OUTPUT: 3-PH 400V, 5A FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING OPTIMIZED PULSE SAMPLE AND SUPPORT OF THE EXTENDED SAFETY INTEGRATED FUNCTIONS INCL. DRIVE-CLIQ CABLE	PART NO:6SL3120-1TE15-0AA4	85389000	4	SET	153265.73	2239.09	1 SET = 1 PC Motor Module	NIL	1
49	POWER CABLE PREASSEMBLED 4X1,5+(2X1,5) C SPEED CONNECT CONNECTOR GR.1 (SINAMICS MOTOR MODULE) UL/CSA, DESINA MOTION CONNECT 500 DMAX = 10,8 MM TYPE: 6FX5002-5DN01 LENGTH (M) = +0+0+5+0	PART NO:6FX5002-5DN01-1AF0	85444999	4	SET	33647.99	491.57	1 SET = 1 PC Power Cable	NIL	1
50	SIMOTICS S SYNCHRON. MOTOR 1FT7, M0=70NM (100K) NN=2000RPM, PN=10,50KW NATURAL AIR COOLING; FRAME SIZE IMB 5 (IM V1, IM V3) FLANGE D POWER CONNECTOR ROTATABLE ABSOLUTE VALUE ENCODER SINGLETURN 24 BIT WITH DRIVE-CLIQ INTERFACE (ENCODER AS24DQI) SHAFT WITH FITTED KEY; WITH HOLDING BRAKE; ACC. TOLERANCE N VIBRATION SEVERITY GRADE A, DEGREE OF PROTECTION IP 64	PART NO:1FT7108-5AC70-1BB0	85015290	8	SET	2748859.30	40158.65	1 SET = 1 PC Synchron Motor	NIL	1
51	SIMOTICS S SYNCHRON. MOTOR 1FT7, M0=13NM (100K) NN=2000RPM, PN=2,39KW NATURAL AIR COOLING; FRAME SIZE IMB 5 (IM V1, IM V3) FLANGE D POWER CONNECTOR ROTATABLE ABSOLUTE VALUE ENCODER SINGLETURN 24 BIT WITH DRIVE-CLIQ INTERFACE (ENCODER AS24DQI) SHAFT WITH FITTED KEY; WITH HOLDING BRAKE; ACC. TOLERANCE N VIBRATION SEVERITY GRADE A, DEGREE OF PROTECTION IP 64	PART NO:1FT7082-5AC70-1BB0	85015290	4	SET	672492.90	9824.59	1 SET = 1 PC Synchron Motor	NIL	1
52	SIMATIC WINCC RT PROFESSIONAL, 65536 POWERTAGS V13 SP1, RUNTIME SW IN THE TIA PORTAL, SINGLE LICENSE, SW AND DOCUMENTATION ON DVD, LICENSE KEY ON USB STICK, CLASS A, 6 LANGUAGES(GE,EN,IT,FR,SP,CH), EXECUTABLE UNDER WINDOWS 7 PROF/ENT/ULT +SP1 (32 BIT)/ 7 PROF/ENT/ULT +SP1 (64 BIT)/ 8.1 STD/PROF/ENT/ULT (64 BIT)/ SERVER2008 R2 +SP1 (64 BIT)/ SERVER 2012 (64 BIT)	PART NO:6AV2105-0MA03-0AA0	85238020	1	SET	219962.10	3213.47	1 SET = 1 No. DVD for software and 1 PC USB Stick for license	NIL	1

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53	SIMATIC WINCC WEBNAVIGATOR FOR RUNTIME PROFESSIONAL 10 CLIENTS OPTION F. WINCC (TIA PORTAL) RUNTIME-SW, SINGLE LICENSE WITHOUT SW AND DOCU. LICENSE KEY ON USB STICK, CLASS A	PART NO:6AV2107-0KF00-0B80	85238020	1	SET	286882.41	4191.12	1 SET =1 PC USB Stick for license	NIL	1
54	SIMATIC MOBILE PANEL 277F IWLAN (RFID), WITH INTEGRATED ENABLEMERGENCY- STOP BUTTON, HANDWHEEL, KEY SWITCH AND TWO ILLUMINATED PUSHBUTTON, SUPPORTING IPCF (RAPID ROAMING) CONFIGURABLE W. WINCC FLEXIBLE STANDARD VERSION 2008 SP 2 AND HIGHER OR TIA PORTAL V11 SP2 AND HIGHER INCL. 1 MAIN BATTERY POWER SUPPLY TO BE ORDERED SEPARATELY: 6AV6671-5CE00-0AX1 CHARGING ST. 6AV6671-5CN00-0AX2 EXTERNAL POWER SUPPLY UNIT	PART NO:6AV6645-0EF01-0AX1	85371000	1	SET	215268.20	3144.90	1 SET =1 PC MP with integrated e-stop and PB	NIL	1
55	SITOP PSE200U 3 A SELECTIVITY MODULE 4 CHANNELS INPUT: 24 V DC OUTPUT: 24V DC/3 A PER CHANNEL OUTPUT CURRENT ADJUSTABLE 0.5-3 WITH STATUS MESSAGE PER CHANNEL	PART NO:6EP1961-2BA31	85389000	4	SET	28750.32	420.02	1 SET =1 PC Sitop Power Supply	NIL	1
56	SIMATIC ET 200SP, ANALOG INPUT MODULE, AI 2X U/I 2-,4-WIRE HIGH FEAT., FITS TO BU-TYPE A0, A1, COLOR CODE CC05, CHANNEL DIAGNOSIS, 16BIT. +/-0.1%	PART NO:6ES7134-6HB00-0CA1	85389000	10	SET	157395.05	2299.42	1 SET =1 PC AI Card	NIL	1
57	SIMATIC DP, PROFINET IO CAPS FOR PUSH PULL SOCKETS (SC RJ), 5 PIECES PER PACKAGING UNIT	PART NO:6ES7194-4JD50-0AA0	85389000	2	Packs	5747.73	83.97	1Pack = 5 PCs of PROFINET IO CAPS	NIL	1
58	OPTIONS : F03 delivered per set: 6SL3054-0EH00-1BA0 (1) SINAMICS S120 COMPACTFLASH CARD W/O PERFORMANCE EXTENSION INCLUDING CERTIFICATE OF LICENCE V4.7 AND 6SL3074-0AA10-0AA0 (3) SINAMICS LICENSE SAFETY INTEGRATED EXTENDED FUNCTIONS FOR MEMORY CARD	PART NO:6SL3054-0EH00-1BA0-Z	85238020	1	SET	28976.37	423.32	1 SET =1 PC Flash Card	NIL	1
59	5 SHIELD CONNECTING ELEMENTS TERMINAL MODULES TM-P AND TM-E THE ET 200S AS RETAINING DEVICE FOR POWER RAIL 3 X 10 MM F. CONNECTION OF SHIELDED LEADS 5 PIECES PER PACKAGING UNIT	PART NO:6ES7193-4GA00-0AA0	85389000	30	Packs	49636.79	725.15	1 Pack = 5 PCs SHIELD CONNECTING TM-P AND TM-E	NIL	1
60	5 TERMINAL ELEMENTS F. ET 200S F.CONNECTION OF BRAIDED SHIELDS WITH THE POWER RAIL 5 PIECES PER PACKAGING UNIT	PART NO:6ES7193-4GB00-0AA0	85389000	20	Packs	22030.49	321.85	1 Pack = 5 PCs TERMINAL ELEMENTS	NIL	1
61	OPTIONS : F03 delivered per set: 6SL3054-0EH00-1BA0 (3) SINAMICS S120 COMPACTFLASH CARD W/O PERFORMANCE EXTENSION INCLUDING CERTIFICATE OF LICENCE V4.7 6SL3074-0AA10-0AA0 (9) SINAMICS LICENSE SAFETY INTEGRATED EXTENDED FUNCTIONS FOR MEMORY CARD	PART NO:6SL3054-0EH00-1BA0-Z	85238020	3	SET	86929.11	1269.97	1 SET =1 PC Flash Card	NIL	1

Automation Engineers A.D. Pvt. Ltd.

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DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
62	C-PLUG REPLACEABLE, FOR SIMPLE DEVICE EXCHANGE IN CASE OF FAILURE, FOR STORAGE OF CONFIGURATION OR USER DATA, APPLICATION IN SIMATIC NET PRODUCTS WITH C-PLUG SLOT	PART NO:6GK1900-0A800	85366990	13	SET	58396.34	853.12	1 SET = 1 PC C-Plug	NIL	1
63	FC FO BFOC PLUG ON-SITE MOUNTING ON FC FO CABLES (62.5/200/230) PACKAGE: 20 PCS. + CLEANING CLOTHS	PART NO:6GK1900-1GB00-0A00	85366990	1	Packs	26271.24	383.80	1 Pack = 20 PCs BFOC Plug with cleaning cloths	NIL	1
64	IE FC M12 PLUG PRO 2X2 M12 PLUG CONNECTOR W. RUGGED METAL HOUSING AND FC CONNECTING METHOD, WITH AXIAL CABLE OUTLET (D CODED) 1 PACKAGE = 1 PIECE FOR SCALANCE X 208 PRO AND ET 200 PRO	PART NO:6GK1901-0DB20-6AA0	85366990	3	SET	4619.62	67.49	1 SET = 1 PC M12 Connector	NIL	1
65	IE FC M12 PLUG PRO 4X2 M12 CONNECTOR WITH RUGGED METAL HOUSING A. FC CONNECT.- METHOD, WITH AXIAL CABLE OUTLET (X CODED) 1 PACKAGE = 1 PC FOR SCALANCE W AND X	PART NO:6GK1901-0DB30-6AA0	85366990	10	SET	17296.25	252.68	1 SET = 1 PC M12 Connector	NIL	1
66	IE FC M12 PLUG PRO 4X2 M12 CONNECTOR WITH RUGGED METAL HOUSING A. FC CONNECT.- METHOD, WITH AXIAL CABLE OUTLET (X CODED) 1 PACKAGE = 8 PCS FOR SCALANCE W	PART NO:6GK1901-0DB30-6A48	85366990	1	Packs	12487.73	182.44	1 Pack = 8 PCs IE FC M12 PLUG	NIL	1
67	IE FC RJ45 PLUG 180 2X2, RJ45 PLUG CONNECTOR (10/100MBIT/S) W. RUGGED METAL HOUSING AND FC CONNECTING METHOD, FOR IE FC CABLE 2X2 180 DGR CABLE OUTLET 1 PACK = 1 PCS	PART NO:6GK1901-1BB10-2AA0	85366990	90	SET	68218.21	996.61	1 SET = 1 PC	NIL	1
68	IE RJ45 PLUG PRO PUSH PULL IP65 PLUG FOR ON-SITE MOUNTING TO TP CABLES 2X2 (PACKAGING UNIT 1 CONNECTOR)	PART NO:6GK1901-1BB10-6AA0	85366990	15	SET	24400.26	356.47	1 SET = 1 PC	NIL	1
69	IE FC RJ45 PLUG 180 4X2, RJ45 CONNECTOR (10/100/1000MBIT/S) WITH ROBUST METAL HOUSING FC CONNECTING METHOD, FOR IE FC CABLE 4X2 (AWG24) 180 DGR OUTGOING CABLE 1 PACKAGE = 1 PIECE	PART NO:6GK1901-1BB11-2AA0	85366990	15	SET	15995.16	233.68	1 SET = 1 PC	NIL	1
70	IE FC RJ45 PLUG 90 2X2, RJ45 PLUG CONNECTOR (10/100MBIT/S) WITH RUGGED METAL HOUSING AND FC CONNECTING METHOD, FOR IE FC CABLE 2X2 90 DGR CABLE OUTLET 1 PACK = 50 PCS	PART NO:6GK1901-1BB20-2AE0	85366990	1	Packs	25513.51	372.73	1 Pack = 50 PCs IE FC RJ45 PLUG 90 2X2	NIL	1
71	IE FC RJ45 PLUG 145 2X2, RJ45 PLUG CONNECTOR (10/100MBIT/S) WITH RUGGED METAL HOUSING A. FC CONNECTION SYSTEM FOR IE FC CABLE 2X2 145 DGR CABLE OUTLET 1 PACK = 50 PCS	PART NO:6GK1901-1BB30-0AE0	85366990	1	Packs	25513.51	372.73	1 Pack = 50 PCs IE FC RJ45 PLUG 145 2X2	NIL	1
72	INDUSTRIAL ETHERNET FASTCONNECT STRIPPING TOOL, FOR RAPID STRIPPING OF INDUST. ETHERNET FASTCONNECT CABLES	PART NO:6GK1901-1GA00	82089090	4	SET	12564.14	183.55	1 SET = 1 PC stripping Tool	NIL	1
73	POWER PLUG PRO, 5-POLE PUSH PULL POWER PLUG FOR ON-SITE MOUNTING (PACKAGING UNIT: 1 PLUG)	PART NO:6GK1907-0AB10-6AA0	82079090	15	SET	15995.16	233.68	1 SET = 1 PC Power Plug	NIL	1

For Automation Engineers A.D. Pvt. Ltd.

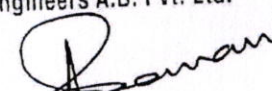


Director

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
74	IE POWER M12 CABLE CONN. PRO - SOCKET FOR CONNECT. OF SCALANCE W-700/X208PRO FOR 24V DC VOLTAGE SUPPLY, 4-POLE, A-CODED WITH MOUNTING INSTR., 3 PCS	PART NO:6GK1907-0DC10-6AA3	85444999	5	Packs	7523.20	109.91	1 Pack = 3 PCs IE POWER M12 CABLE CONN.	NIL	1
75	IWLAN CLIENT, SCALANCE W748-1 RJ45, FOR USE OUTSIDE OF USA, 1 RADIO, 3 R-SMA ANT. CONNECT., IEEE 802.11A/B/G/H/N, 2.4/5GHZ, BRUTTO 450 MBIT/S PRO RADIO, 1 X RJ45 (MAX. 1GBIT/S), POE, 2X24VDC, IP30 (-20- +60 DGR C), POE, WPA2/802.11i/E, SIGNALLING CONTACT, PLEASE NOTE NATIONAL APPROVALS! (CERT ID: RAPN-W1-RJ-E3) SCOPE OF SUPPLY: MANUALS ON CD ROM GERMAN/ENGLISH, 2 X TERMINAL BLOCK	PART NO:6GK5748-1FC00-0AA0	85176290	4	SET	116713.09	1705.09	1 SET = 1 PC Scalance	NIL	1
76	IWLAN ACCESS POINT, SCALANCE W788C-2 M12 EEC, FOR USE WITH IWLAN-CONTROLLER, 2 RADIOS, 6 N-CON. ANT.CONNECT., IEEE 802.11A/B/G/H/N, 2.4/5GHZ, BRUTTO 450 MBIT/S PRO RADIO, 1XM12 (MAX.1 GBIT/S), POE, 24VDC, IP65 (-40- +70 DGR C), CONFORMAL COATING POE, WPA2/802.11i/E, EN50155 NOTE NAT. APPROVALS CONTROLLER! (CERT ID: RAPN-W2-RJ-E3) SCOPE OF SUPPLY MANUALS ON CD ROM GERMAN/ENGLISH	PART NO:6GK5788-2GD00-1TA0	85176290	2	SET	150830.16	2203.51	1 SET = 1 PC Scalance	NIL	1
77	SIMATIC NET N-CONNECT MALE TERMINATION IMPEDANCE TI795-1N, 50 OHM, 2, 4 AND 5 GHZ, IP65, 0..6GHZ TERMINATING RESISTOR 50 OHM FOR COAX CABLE	PART NO:6GK5795-1TN00-1AA0	85389000	8	SET	7245.15	105.85	1 SET = 1 PC Connector	NIL	1
78	IWLAN ANTENNA ANT 793-6MN WITH OMNIDIRECTIONAL CHARACTERISTIC INCL N-FEMALE CONNECTOR: 5 DBI IP65 (-45- +70 DGR C), 5GHZ NOTE WI - FI COMPLIANCE AND NATIONAL APPROVALS WALL OR MAST MOUNTING COMPACT MANUAL ON PAPER GERMAN/ENGLISH SCOPE OF SUPPLY: 1 X ANT793-6MN, 1X TERMINATING RESISTANCE TI795-1R	PART NO:6GK5793-6MN00-0AA6	85177090	6	SET	52562.65	767.90	1 SET = 1 PC Antenna	NIL	1
79	IWLAN ANTENNA ANT 795-6MN WITH OMNIDIRECTIONAL CHARACTERISTIC INCL N-FEMALE CONNECTOR: 6/8 DBI IP65 (-45- +70 DGR C), 2.4/5GHZ; WI - FI COMPLIANCE AND NATIONAL APPROVALS; MOUNTING ON ROOF AND VEHICLE; COMPACT MANUAL ON PAPER GERMAN/ENGLISH SCOPE OF SUPPLY: 1 X ANT795-6MN, 1X TERMINATING RESISTANCE TI795-1R FOR MOUNTING USE MOUNTING SUPPORT	PART NO:6GK5795-6MN10-0AA6	85177090	12	SET	105124.24	1535.78	1 SET = 1 PC Antenna	NIL	1
80	KEY-PLUG W 780, REPLACEABLE MEDIUM FOR ACTIVATING OF IFEATUES FOR SCALANCE W IN ACCESS POINT AND CLIENT MODE AND EASY REPLACEMENT OF DEVICE IN CASE OF FALIURE, AND FOR STORAGE OF CONFIGURATION DATA	PART NO:6GK5907-8PA00	85366990	2	SET	35911.64	524.64	1 SET = 1 PC Key Plug	NIL	1
81	SIMATIC N-CONNECT/N-CONNECT FEMALE/ FEMALE PANEL FEED THROUGH 2.4GHZ AND 5GHZ CABINET CABLE DUCT FOR WALL THICKNESS MAX. 4.5 MM	PART NO:6GK5798-2PP00-2AA6	85389000	24	SET	16054.59	234.54	1 SET = 1 PC N Connector	NIL	1

For Automation Engineers A.B. Pvt. Ltd.


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82	DIN RAIL MOUNTING ADAPTER FOR SCALANCE W - 788 IM12, SCALANCE W- 788 RI45 AND RF290R SCREW-TYPE MOUNTING ON DIN RAIL 35 MM ACCORDING TO DIN EN 50 022. SCOPE OF SUPPLY : MOUNT ADAPTER INCL. FIXING MATERIAL 3 PCS PER PACKAGE	PART NO:6GK5798-8MLD0-0AB3	85389000	4	Packs	9336.88	136.40	1 Pack = 3 PCs DIN RAIL MOUNTING ADAPTER	NIL	1
83	KEY-PLUG W 740, REPLACEABLE MEDIUM FOR ACTIVATING OF IF FEATURES FOR SCALANCE W IN CLIENT MODE AND EASY REPLACEMENT OF DEVICE IN CASE OF FAILURE, AND FOR STORAGE OF CONFIGURATION DATA	PART NO:6GK5907-4PA00	85366990	4	SET	35911.64	524.64	1 SET = 1 PC Key Plug	NIL	1
84	RFID COMMUNICATION MODULE RF 180C FOR PROFINET; 2 READERS CONNECTABLE; WITHOUT CONNECTING BLOCK FOR PROFINET	PART NO:6GT2002-0JD00	85389000	9	SET	369313.94	5395.38	1 SET = 1 PC RFID Comm. Module	NIL	1
85	RFID PROFINET - / ETHERNET - CONNECTING BLOCK PUSH-PULL RI45 FOR RF 180C, RF182C	PART NO:6GT2002-2JD00	85389000	9	SET	73299.48	1070.85	1 SET = 1 PC RFID Connecting Block	NIL	1
86	MOBY D/E, RF300 20MM DISTANCE HOLDER FOR MDS D 100/ MDS E600/611, RF360T W. FIXING STRAP 6GT2190-0A000 (FOR METAL FREE AREA)	PART NO:6GT2190-0A000	85389000	100	SET	14377.82	210.05	1 SET = 1 PC Distance Holder	NIL	1
87	MOBY D/E, RF300 / RF600; FIXING STRAP FOR MDS E600 / 611 / MDS D100, D200 RF360T / RF610T; ONLY IN COMBINATION WITH DISTANCE HOLDER 6GT2190-0A000	PART NO:6GT2190-0A000	85389000	100	SET	14377.82	210.05	1 SET = 1 PC Distance Holder	NIL	1
88	TRANSPONDER MDS D400 FOR RF200/RF300 ISO / MOBY D PVC ISO CARD UPTO +60 DGR ISO 15693 CHIP TYPE, FUJITSU MB89R118, 2000 BYTE FRAM USER MEMORY 85 X 54 X 0.8 MM (LXD4H); -25 UP TO +60 DGR; MINIMAL ORDER QUANTITY 50 PCS	PART NO:6GT2600-4AD00	85235100	100	SET	79489.75	1161.28	1 SET = 1 PC Transponder	NIL	1
89	SIMATIC RF300 READER RF380R (RF300 +ISO15693) RS422/232-INTERFACE (3964R) IP 67, -10 UP TO +60 DGR/C, 160 X 80 X 41 MM WITH INTEGRATED ANTENNA	PART NO:6GT2801-3AB10	84719000	9	SET	411601.57	6013.17	1 SET = 1 PC RF300 Reader	NIL	1
90	SIMATIC RF, MV CONNECT. CABLE PREASSEMBLED, BETWEEN ASM 456, RF160C, RF170C, RF18XC AND READER OR EXTENSION CABLE FOR ASM 456, RF160C, RF170C, RF18XC WITH RF, MV, MOBY PUR, CMG, TRAILING, LENGTH 2 M	PART NO:6GT2891-4FH20	85444999	9	SET	21990.16	321.26	1 SET = 1 PC Connecting Cable	NIL	1
91	SIMATIC NET N-CONNECT MALE/FEMALE FLEXIBLE CONNECTION CABLE E.G. FOR 2 RCOAX SEGMENTS	PART NO:6KV1875-5AH20	85444999	8	SET	14782.15	215.96	1 SET = 1 PC Connecting Cable	NIL	1
92	SIMATIC NET N-CONNECT MALE/FEMALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 5 M FLEXIBLE CONNECTION CABLE E.G. FOR 2 RCOAX SEGMENTS	PART NO:6KV1875-5AH50	85444999	4	SET	9197.85	134.37	1 SET = 1 PC Connecting Cable	NIL	1
93	SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 1 M FLEXIBLE CONNECTION CABLE	PART NO:6KV1875-5CH10	85444999	12	SET	20740.01	303.00	1 SET = 1 PC Connecting Cable	NIL	1
94	ACCESSPOINT-ANTENNA(RCOAX AND OTHERS) SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 2 M FLEXIBLE CONNECTION CABLE ACCESSPOINT-ANTENNA(RCOAX AND OTHERS)	PART NO:6KV1875-5CH20	85444999	4	SET	7391.61	107.99	1 SET = 1 PC Connecting Cable	NIL	1

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Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
95	SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 10 M FLEXIBLE CONNECTION CABLE ACCESSPOINT-ANTENNA(JRQX AND OTHERS)	PART NO:6KV1875-5CN10	85444999	8	SET	25124.03	367.04	1 SET = 1 PC Connecting Cable	NIL	1
96	SIMATIC MOBILE PANEL 277F IWLAN (RFID), WITH INTEGRATED ENABLEMERGENCY- STOP BUTTON, HANDWHEEL, KEY SWITCH AND TWO ILLUMINATED PUSHBUTTON, SUPPORTING IPCF (RAPID ROAMING) CONFIGURABLE W. WINCC FLEXIBLE STANDARD VERSION 2008 SP 2 AND HIGHER OR TIA PORTAL V11 SP2 AND HIGHER INCL. 1 MAIN BATTERY POWER SUPPLY TO BE ORDERED SEPARATELY: 6AV6671-5CE00-0AX1 CHARGING ST. 6AV6671-5CN00-0AX2 EXTERNAL POWER SUPPLY UNIT	PART NO:6AV6645-0EF01-0AX1	85371000	2	SET	336469.40	4915.55	1 SET = 1 PC MP with integrated e-stop and PB	NIL	2
97	MAIN BATTERY 7.2 V FOR MOBILE PANEL 277 IWLAN, MOBILE PANEL 277F IWLAN, MOBILE PANEL 277 IWLAN V2, MOBILE PANEL 277E IWLAN (REID TAG)	PART NO:6AV6671-5CL00-0AX0	85076000	4	SET	39910.43	583.06	1 SET = 1 PC battery for MP277	NIL	2
98	SIMATIC HMI MEMORY CARD 512 MB SECURE DIGITAL CARD FOR MP 177, MP 277, MP 377, MOBILE PANEL 277, FROM WINCC FLEXIBLE 2008 SP1 FOR OP 77, TP/OP 177, TP/OP 277, MOBILE PANEL 177 AND ALL HMI PANELS WITH SD/MMC SLOT	PART NO:6AV6671-8XB10-0AX1	85389000	2	SET	5049.89	73.77	1 SET = 1 PC Memory Card for MP277	NIL	2
99	SITOP PSU100S 24 V/2.5 A STABILIZED POWER SUPPLY INPUT: 120/230 V AC OUTPUT: 24 V/2.5 A DC	PART NO:6EP1332-2BA20	85044010	3	SET	14966.41	218.65	1 SET = 1 PC Sitop Power Supply	NIL	2
100	SIMATIC PM 1507 24 V/8 A STABILIZED POWER SUPPLY FOR SIMATIC 57-1500 INPUT: 120/230 V AC OUTPUT: 24 V/8 A DC	PART NO:6EP1333-4BA00	85044010	4	SET	39557.49	577.90	1 SET = 1 PC Power Module	NIL	2
101	SITOP PSU8600 40A/4X 10A PN STABILIZED POWER SUPPLY INPUT: 3 400-500 V AC OUTPUT: 24 V/40 A/4X 10 A DC WITH PN/IE CONNECTION	PART NO:6EP3437-8MB00-2CY0	85044010	6	SET	264712.07	3867.23	1 SET = 1 PC Sitop Power Supply	NIL	2
102	SITOP PSE200U 3 A SELECTIVITY MODULE 4 CHANNELS INPUT: 24 V DC OUTPUT: 24V DC/3 A PER CHANNEL OUTPUT CURRENT ADJUSTABLE 0.5-3 WITH STATUS MESSAGE PER CHANNEL	PART NO:6EP1961-2BA31	85389000	10	SET	64956.27	948.96	1 SET = 1 PC Sitop Power Supply	NIL	2
103	SITOP PSE200U 10 A SELECTIVITY MODULE 4 CHANNELS INPUT: 24 V DC OUTPUT: 24V DC/10 A PER CHANNEL OUTPUT CURRENT ADJUSTABLE 3-10 WITH STATUS MESSAGE PER CHANNEL	PART NO:6EP1961-2BA41	85389000	4	SET	28969.00	423.21	1 SET = 1 PC Sitop Power Supply	NIL	2
104	SIMATIC ET 200SP, DIGITAL INPUT MODULE, DI 8X 24VDC HIGH FEATURE FITS TO BU-TYPE A0, COLOR CODE CC01, CHANNEL DIAGNOSIS	PART NO:6ES7131-6BF00-0CA0	85389000	26	SET	88590.31	1294.23	1 SET = 1 PC DI Card	NIL	2
105	SIMATIC ET 200SP, DIGITAL OUTPUT MODULE, DQ 8X24VDC/0.5A HIGH FEATURE FITS TO BU-TYPE A0, COLOR CODE CC02, CHANNEL DIAGNOSIS	PART NO:6ES7132-6BF00-0CA0	85389000	60	SET	256974.33	3754.19	1 SET = 1 PC DO Card	NIL	2
106	SIMATIC ET 200SP, ANALOG INPUT MODULE, AI 2X U/I 2-4-WIRE HIGH FEAT., FITS TO BU-TYPE A0, A1, COLOR CODE CC05, CHANNEL DIAGNOSIS, 16BIT, +/-0.1%	PART NO:6ES7134-6H800-0CA1	85389000	63	SET	840257.19	12275.48	1 SET = 1 PC AI Card	NIL	2
107	SIMATIC DP, ELECTRON. MODULE F. ET 200SP, F-DI 8X24VDC HF, 15 MM WIDTH, UP TO PL E (ISO 13849-1) SIL3 (IEC 61508)	PART NO:6ES7136-6BA00-0CA0	85389000	29	SET	407059.29	5946.81	1 SET = 1 PC DI Card	NIL	2

For Automation Engineers A.B. Pvt. Ltd.

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108	SIMATIC DP, INTERFACE MODULE IM151-3 PN HF FOR ET 200S, TRANSMISS. RATE UP TO 100MBIT/S MAX. OF 63 PERIPHERAL MODULES UP TO 2M WIDTH CONNECTABLE; 2 X BUS INTERFACING VIA RJ45 INCL. TERMINATING MODULE	PART NO:6ES7151-3BA23-0A80	85389000	1	SET	12584.00	183.84	1 SET = 1 PC IM Module	NIL	2
109	SIMATIC ET 200SP, PROFINET INTERFACE MODULE ET 200SP IM155-6PN HIGH FEATURE MAX. 64 PERIPHERY MODULES, 0.25 MS ISOCRONOUS MODE MULTI-HOT SWAP. INCL. SERVERMODUL	PART NO:6ES7155-6AU00-0CND	85389000	15	SET	254530.83	3718.49	1 SET = 1 PC IM Module	NIL	2
110	SIMATIC S7-1500F, CPU 1518F-4 PN/DP, CENTRAL PROCESSING UNIT WITH WORKING MEMORY 6 MB FOR PROGRAM AND 20 MB FOR DATA, 1. INTERFACE, PROFINET IRT WITH 2 PORT SWITCH, 2. INTERFACE, ETHERNET, 3. INTERFACE, ETHERNET, 4. INTERFACE, PROFIBUS, 1 NS BIT- PERFORMANCE, SIMATIC MEMORY CARD NECESSARY	PART NO:6ES7518-4FP00-0A80	85389000	5	SET	2395983.59	35003.40	1 SET = 1 PC S7-1500 CPU	NIL	2
111	SIMATIC S7-1500, MOUNTING RAIL 482 MM (APPR. 19 INCH) INCL. GROUNDING ELEMENT, INTEGRATED DIN RAIL FOR MOUNTING OF SMALL COMPONENTS SUCH AS CLAMPS, FUSES OR RELAYS	PART NO:6ES7590-1AE80-0AA0	85389000	5	SET	9163.11	133.87	1 SET = 1 PC S7-1500 Mounting Rail	NIL	2
112	SIMATIC S7, MICRO MEMORY CARD F. S7-300/C7/ET 200, 3.3 V NFLASH, 512 KBYTES	PART NO:6ES7953-8UJ30-0AA0	85235100	2	SET	13010.26	190.07	1 SET = 1 PC S7-300 Memory Card	NIL	2
113	SIMATIC ET 200SP, BASEUNIT BU15-P16-A10+2B, BU-TYPE A0, PUSH-IN TERMINALS, WITH 10 AUX-TERMINALS, BRIDGED TO LEFT BU WXH: 15MMX141MM	PART NO:6ES7193-6BP20-0BA0	85389000	21	SET	24944.02	364.41	1 SET = 1 PC Base Terminal module	NIL	2
114	SIMATIC ET 200SP, BASEUNIT BU15-P16-A10+2D, BU-TYPE A0, PUSH-IN TERMINALS, WITH 10 AUX-TERMINALS, NEW LOADGROUP, WXH: 15MMX141MM	PART NO:6ES7193-6BP20-0DA0	85389000	24	SET	44797.43	654.45	1 SET = 1 PC Base Terminal module	NIL	2
115	SIMATIC S7, MEMORY CARD FOR S7-1X00 CPU, 3.3 V FLASH, 2 GBYTE	PART NO:6ES7954-8UP01-0AA0	85235100	5	SET	154415.37	2255.88	1 SET = 1 PC Memory Card	NIL	2
116	SIMATIC ET 200SP, ANALOG OUTPUT MODULE, AQ 2XU/I HIGH FEATURE, FITS TO BU-TYPE A0, A1, COLOR CODE CC00, CHANNEL DIAGNOSIS, 16BIT, ±0.1%	PART NO:6ES7135-6HB00-0CA1	85389000	19	SET	253410.90	3702.13	1 SET = 1 PC AO Module	NIL	2
117	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 1.1KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP. -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 1.5KW AT 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP. -10 TO +40 DEG C 196 X 73 X 165 (HXWXD), FSA PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION V4.6	PART NO:6ES73210-1PE14-3AL1	85049090	8	SET	80526.77	1176.43	1 SET = 1 PC Sinamic Power Module	NIL	2

For Automation Engineers A.B. Pvt. Ltd.



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DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

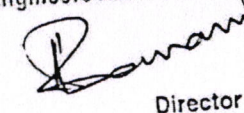
Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
118	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 3KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 4KW FOR 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP -10 TO +40 DEG C 291 X 100 X 165 (HXWXD), FSB PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWAREVERSION V4.6	PART NO:6SL3210-1PE21-1A10	85049090	35	SET	623267.96	9105.44	1 SET = 1 PC Sinamic Power Module	NIL	2
119	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 5.5KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 7.5KW FOR 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP -10 TO +40 DEG C 291 X 100 X 165 (HXWXD), FSB PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWAREVERSION V4.6	PART NO:6SL3210-1PE21-8A10	85049090	8	SET	216797.83	3167.24	1 SET = 1 PC Sinamic Power Module	NIL	2
120	SINAMICS G120 CONTROL UNIT CU240E-2 PN-F E-TYPE SAFETY INTEGRATED STO, SSI, SLS, PROFINET 6DI, 3DO, 2AI, 2AO, MAX 3F-DI PTC/KTY INTERFACE USB- AND SD/MMC-INTERFACE PROTECTION IP20 AMBIENT TEMP 0 TO +50 DEG C WITHOUT POWER MODULE AND PANEL	PART NO:6SL3244-0BB13-1FA0	85371000	50	SET	659540.30	9635.35	1 SET = 1 PC Control Unit	NIL	2
121	SINAMICS CONTROL UNIT CU320-2 PN WITHOUT COMPACT FLASH CARD	PART NO:6SL3040-1MA01-0AA0	85371000	4	SET	137400.50	2007.31	1 SET = 1 PC Control Unit	NIL	2
122	SINAMICS DRIVE-CLIQ CABLE IP20/IP20 LENGTH: 0.36 M	PART NO:6SL3060-4AM00-0AA0	85444999	4	SET	4365.71	63.78	1 SET = 1 PC cable of length 0.36M	NIL	2
123	SINAMICS DRIVE-CLIQ CABLE IP20/IP20 LENGTH: 0.26 M	PART NO:6SL3060-4AH00-0AA0	85444999	4	SET	4365.71	63.78	1 SET = 1 PC cable of length 0.26M	NIL	2
124	SIGNAL CABLE, PREASSEMBLED TYPE: 6FX2002-1DC00 [SINAMICS DRIVE CLIQ] CONNECTOR IP20/IP20, WITHOUT 24 V LENGTH (M) = 0 + 0 + 5 + 0	PART NO:6FX2002-1DC00-1AF0	85444999	6	SET	24125.45	352.45	1 SET = 1 PC cable	NIL	2
125	SINAMICS DRIVE-CLIQ CABLE IP20/IP20 LENGTH: 0.60 M	PART NO:6SL3060-4AU00-0AA0	85444999	4	SET	4914.14	71.79	1 SET = 1 PC cable of length 0.60M	NIL	2
126	SINAMICS S120 BASIC OPERATOR PANEL BOP20 FOR ELECTRONIC CONTROLS TWO-LINE DISPLAY, 6 KEYS FOR PARAMETER SETTING AND DIAGNOSTIC INFORMATION SUITED FOR CONTROL UNITS CU30S, CU310, CU320	PART NO:6SL3055-0AA00-4BA0	85371000	3	SET	6292.00	91.92	1 SET = 1 PC BOP	NIL	2
127	SINAMICS 24 V TERMINAL ADAPTER FOR MODULES IN BOOKSIZE DESIGN	PART NO:6SL3162-2AA00-0AA0	85389000	7	SET	5064.82	73.99	1 SET = 1 PC terminal Adapter	NIL	2
128	SITOP PSU8600 40A/4X 10A PN STABILIZED POWER SUPPLY INPUT: 3 400-500 V AC OUTPUT: 24 V/40 A/4X 10 A DC WITH PN/IE CONNECTION	PART NO:6EP3437-8MB00-2CY0	85044010	3	SET	132356.03	1933.62	1 SET = 1 PC Power Supply	NIL	2

For Automation Engineers A.B. Pvt. Ltd.

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

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129	SINAMICS S120 SMART LINE MODULE INPUT: 3AC 380-480V, 50/60HZ OUTPUT: DC 600V, 60A, 36KW FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING INCL. DRIVE-CLIQ CABLE	PART NO: 6SL3130-6TE23-6AA3	85049090	4	SET	520600.40	7605.55	1 SET = 1 PC SLM	NIL	2
130	SINAMICS LINE REACTOR FOR 36 KW SMART LINE MODULE INPUT: 3-PH 380-480 V, 50/60 HZ	PART NO: 6SL3000-0CE23-6AA0	85049090	4	SET	136461.11	1993.59	1 SET = 1 PC Line Reactor	NIL	2
131	SINAMICS VOLTAGE SENSING MODULE VSM10	PART NO: 6SL3053-0AA00-3AA1	85049090	4	SET	79924.04	1167.63	1 SET = 1 PC VSM	NIL	2
132	SINAMICS S120 SINGLE MOTOR MODULE INPUT: DC 600V OUTPUT: 3AC 400V, 30A FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING OPTIMIZED PULSE SAMPLE AND SUPPORT OF THE EXTENDED SAFETY INTEGRATED FUNCTIONS INCL. DRIVE-CLIQ CABLE	PART NO: 6SL3120-1TE23-0AA4	85049090	7	SET	750002.59	10956.94	1 SET = 1 PC Motor Module	NIL	2
133	SIGNAL CABLE, PREASSEMBLED TYPE: 6FX5002-2DC10 (SINAMICS DRIVE CLIQ) CONNECTOR IP20/IP67, WITH 24 V MOTION-CONNECT 500 LENGTH (M) = 0 + 0 + 5 + 0	PART NO: 6FX50022DC101AF0	85444999	6	SET	25110.99	366.85	1 SET = 1 PC Connecting Cable	NIL	2
134	SIMOTICS 5SYNCHRON. MOTOR 1FT7, MO=70NM (100K) NN=2000RPM, PN=10,50KW NATURAL AIR COOLING; FRAME SIZE IMB 5 (IM V1, IM V3) FLANGE 0 POWER CONNECTOR ROTATABLE ABSOLUTE VALUE ENCODER SINGLETURN 24 BIT WITH DRIVE-CLIQ INTERFACE (ENCODER AS24DQI) SHAFT WITH FITTED KEY; WITH HOLDING BRAKE; ACC. TOLERANCE N VIBRATION SEVERITY GRADE A, DEGREE OF PROTECTION IP 64	PART NO: 1FT71085AC701BB0	85015290	7	SET	2137954.48	31233.92	1 SET = 1 PC Synchron Motor	NIL	2
135	SINAMICS S120 SINGLE MOTOR MODULE INPUT: DC 600V OUTPUT: 3-PH 400V, 5A FRAME SIZE: BOOKSIZE INTERNAL AIR COOLING OPTIMIZED PULSE SAMPLE AND SUPPORT OF THE EXTENDED SAFETY INTEGRATED FUNCTIONS INCL. DRIVE-CLIQ CABLE	PART NO: 6SL31201TE150AA4	85015290	4	SET	167748.72	2450.67	1 SET = 1 PC Motor Module	NIL	2
136	POWER CABLE PREASSEMBLED 4X1,5+(2X1,5) C SPEED CONNECT CONNECTOR GR. 1 (SINAMICS MOTOR MODULE) UL/CSA, DESINA MOTION CONNECT 500 DMAX = 10,8 MM TYPE: 6FX5002-5DN01 LENGTH (M) = 0 + 0 + 5 + 0	PART NO: 6FX50025DN011AF0	85444999	3	SET	26450.84	386.43	1 SET = 1 PC Power Cable	NIL	2
137	SIMOTICS 5SYNCHRON. MOTOR 1FT7, MO=13NM (100K) NN=2000RPM, PN=2,39KW NATURAL AIR COOLING; FRAME SIZE IMB 5 (IM V1, IM V3) FLANGE 0 POWER CONNECTOR ROTATABLE ABSOLUTE VALUE ENCODER SINGLETURN 24 BIT WITH DRIVE-CLIQ INTERFACE (ENCODER AS24DQI) SHAFT WITH FITTED KEY; WITH HOLDING BRAKE; ACC. TOLERANCE N VIBRATION SEVERITY GRADE A, DEGREE OF PROTECTION IP 64	PART NO: 1FT70825AC701BB0	85015290	4	SET	601100.02	8781.59	1 SET = 1 PC Synchron Motor	NIL	2
138	WINCC/INDUSTRIAL DATABRIDGE V7.0 SP3, DATA EXCHANGE W. DATA BASES AND OPC SERVERS (G/E/F/I/S), 512 TAGS, OPTION F. WINCC V7.0 SP3, RUNTIME-SW, SINGLE LICENSE EXECUTABLE UNDER WINXP/PROF	PART NO: 6AV63711DX070BX0	85238020	1	SET	69844.62	1020.37	1 SET = 1 PC	NIL	2
139	SIMATIC WINCC AUDIT FOR RUNTIME ADVANCED OPTION F. WINCC (TIA PORTAL) LICENSE KEY DOWNLOAD, SINGLE LICENSE F.1 INSTALLATION RT-SW, W/O SW AND DOCU, CLASS A	PART NO: 6AV21070RA000BH0	85238020	1	SET	22154.36	323.66	1 SET = 1 PC But not physical it is downloadable	NIL	2

For Automation Engineers A.D. Pvt. Ltd.



Director

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

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140	SIMATIC ET 200SP, BUSADAPTER BA 2X RJ45, 2 RJ45 SOCKETS FOR PROFINET	PART NO:6ES7193-6AR00-0AA0	85049090	3	SET	9773.98	142.79	1 SET = 1 PC RJ45 Socket	NIL	2
141	CHARGING STATION FOR MOBILE PANEL 277(F) IWLAN WITH LOCK FOR CHARGE AND HOLD THE MOBILE PANEL 277(F) IWLAN CHARGING OF 2 SPARE BATTERIES	PART NO:6AV6671-5CE00-0AX1	85044010	2	SET	24923.66	364.11	1 SET = 1 PC Charging Station for MP	NIL	2
142	SIMATIC ET 200SP, ANALOG INPUT MODULE, AI 4XRTD/TC HIGH FEATURE, FITS TO BU-TYPE A0, A1, COLOR CODE CC00, CHANNEL DIAGNOSIS, 16BIT, +/-0.1%, 2-/3-/4-WIRE	PART NO:6ES7134-6JD00-0CA1	85389000	17	SET	219235.89	3202.86	1 SET = 1 PC AI Card	NIL	2
143	POWER CABLE PREASSEMBLED 4X2,5+(2X1,5) C SPEED CONNECT CONNECTOR GR.1,5 (SINAMICS MOTOR MODULE) UL/CSA, DESINA MOTION CONNECT 500 DMAX = 14,3 MM TYPE: 6FX5002-5DN31 LENGTH (M) = 0 + 10 + 2 + 0	PART NO:6FX50025DN31BC0	85444999	7	SET	92060.07	1344.92	1 SET = 1 PC Power Cable	NIL	2
144	SIMOTION ENGINEERING SYSTEM SCOUT AND SCOUT TIA V4.4 FULL LICENSE DVD INCL. STARTER, RUNTIME, TECHN., DOCUMENTATION, UTILITIES FOR FREE	PART NO:6AU18101BA440XA0	85238020	1	SET	114067.82	1666.44	1 SET = 1 PC DVD with Licensed Software	NIL	2
145	SINAMICS POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-10% 47-63HZ OUTPUT HIGH OVERLOAD: 0,55KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP. -10 TO +50 DEG C OUTPUT LOW OVERLOAD: 0,75KW AT 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP. -10 TO +40 DEG C 196 X 73 X 165 (HXWxD), FSA PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION V4.6	PART NO:6SL3210-1PE12-3AL1	85049090	1	SET	8259.02	120.66	1 SET = 1 PC Sinamic Power Module	NIL	2
146	SINAMICS G120 POWER MODULE PM240-2 WITH BUILT IN CL. A FILTER WITH BUILT IN BRAKING CHOPPER 3AC380-480V +10/-20% 47-63HZ OUTPUT HIGH OVERLOAD: 18.5KW FOR 200% 3S, 150% 57S, 100% 240S AMBIENT TEMP -20 TO +50 DEG C (HO) OUTPUT LOW OVERLOAD: 22KW FOR 150% 3S, 110% 57S, 100% 240S AMBIENT TEMP 20 TO +40 DEG C (LO) 472 X 200 X 237 (HXWxD), FSD PROTECTION IP20 WITHOUT CONTROL UNIT AND PANEL APPROVED FOR CU FIRMWARE-VERSION V4.7 HF8	PART NO:6SL3210-1PE24-5AL0	85049090	1	SET	76780.07	1121.70	1 SET = 1 PC Sinamic Power Module	NIL	2
147	SIGNAL CABLE, PREASSEMBLED TYPE: 6FX5002-2DC10 (SINAMICS DRIVE CLIQ) CONNECTOR IP20/IP67, WITH 24 V MOTION-CONNECT 500 LENGTH (M) = 0 + 10 + 2 + 0	PART NO:6FX50022DC101BC0	85444999	7	SET	39112.23	571.40	1 SET = 1 PC Connecting Cable	NIL	2
148	SINAMICS LINE REACTOR 380-480V 3AC 47-63HZ I _{LN} = 4,0A STANDALONE	PART NO:6SL32030CE132AA0	85049090	1	SET	2129.91	31.12	1 SET = 1 PC Line Reactor	NIL	2
149	SINAMICS LINE REACTOR 380-480V 3AC 47-63HZ I _{LN} = 4,0A STANDALONE	PART NO:6SL32030CE132AA0	85049090	14	SET	29818.80	435.63	1 SET = 1 PC Line Reactor	NIL	2
150	SINAMICS LINE REACTOR 380-480V 3AC 47-63HZ I _{LN} = 22,3A STANDALONE	PART NO:6SL32030CE218AA0	85049090	66	SET	257674.80	3764.42	1 SET = 1 PC Line Reactor	NIL	2

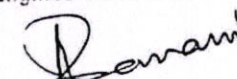
For Automation Engineers A.B. Pvt. Ltd.

Director

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
151	OPTIONS : F03 delivered per set: 6SL3054-0EH00-1BA0 (4) SINAMICS S120 COMPACTFLASH CARD W/O PERFORMANCE EXTENSIONINCLUDING CERTIFICATE OF LICENCE V4.7 6SL3074-0AA10-0AA0 (12) SINAMICS LICENSE SAFETY INTEGRATED EXTENDED FUNCTIONS FOR MEMORY CARD	PART NO:6SL3054-0EH00-1BA0-Z	85049090	4	SET	134631.20	1966.85	1 SET = 1 PC s120 Compact Flash Card	NIL	2
152	C-PLUG REPLACEABLE, FOR SIMPLE DEVICE EXCHANGE IN CASE OF FAILURE, FOR STORAGE OF CONFIGURATION OR USER DATA, APPLICATION IN SIMATIC NET PRODUCTS WITH C-PLUG SLOT	PART NO:6GK1900-0AB00	85366990	15	SET	67678.89	988.73	1 SET = 1 PC C-Plug	NIL	2
153	FC FO BFOC PLUG ON-SITE MOUNTING ON FC FO CABLES (62.5/200/230) PACKAGE: 20 PCS. + CLEANING CLOTHS	PART NO:6GK1900-1GB00-OAC0	85366990	1	Packs	24564.26	358.86	1 Pack = 20 PCs FC FO BFOC Plug with cleaning cloths	NIL	2
154	SCALANCE X208, MANAGED IE SWITCH, 8 X 10/100MBIT/S RJ45 PORTS, LED DIAGNOSTICS, ERROR SIGNAL CONTACT WITH SET BUTTON, REDUNDANT POWER SUPPLY, PROFINET - IO DEVICE, NETWORK MANAGEMENT, INTERGRATED REDUNDANCY MANAGER, INCL ELECTRONIC MANUAL ON CD, C-PLUG OPTIONAL	PART NO:6GKS208-0BA10-2AA3	85176290	17	SET	526005.81	7684.52	1 SET = 1 PC Scalance	NIL	2
155	SCALANCE X212-2, MANAGED IE SWITCH, 12X 10/100MBIT/S RJ45 PORTS, 2X 100MBIT/S MULTIMODE BFOC, LED-DIAGNOSTICS, FAULT SIGNAL CONTACT WITH SET BUTTON, REDUNDANT POWER SUPPLY, PROFINET - IO DEVICE, NETWORK MANAGEMENT, INTERGRATED REDUNDANCY MANAGER, INCL ELECTRONIC MANUAL ON CD, C-PLUG OPTIONAL	PART NO:6GKS212-2BB00-2AA3	85176290	6	SET	442156.66	6459.55	1 SET = 1 PC Scalance	NIL	2
156	SCALANCE X224, MANAGED IE SWITCH, 24 X 10/100MBIT/S RJ45 PORTS, LED DIAGNOSTICS, FAULT SIGNAL CONTACT WITH SET BUTTON, REDUNDANT POWER SUPPLY, PROFINET - IO DEVICE, NETWORK MANAGEMENT, OPERATION IN RING, INCL ELECTRONIC MANUAL ON CD, C-PLUG OPTIONAL	PART NO:6GKS224-0BA00-2AA3	85176290	4	SET	374132.56	5465.78	1 SET = 1 PC Scalance	NIL	2
157	IWLAN CONTROLLER SCALANCE WLC711; NATIONAL APPROVALS FOR USE OUTSIDE NORTHERN AMERICA, CANADA AND JAPAN (ROW) FOR 16 ACCESS POINTS; EXPANDABLE TO 48 ACCESS POINTS REDUNDANCY; LAYER 3-ROAMING; VOIP SUPPORT; POWER DISTRIBUTION; INTERNAL CAPTIVE PORTAL PLEASE NOTE NATIONAL APPROVALS!	PART NO:6GKS711-0XC00-1AA0	85176290	2	SET	540413.69	7895.01	1 SET = 1 PC Scalance	NIL	2
158	IWLAN CLIENT, SCALANCE W748-1 RJ45, FOR USE OUTSIDE OF USA, 1 RADIO, 3 R-SMA ANT. CONNECT., IEEE 802.11A/B/G/H/N, 2.4/5GHZ, BRUTTO 450 MBIT/S PRO RADIO, 1 X RJ45 (MAX. 1GBIT/S), POE, 2X24VDC, IP30 (-20- +60 DGR C), POE, WPA2/802.11/E, SIGNALING CONTACT, PLEASE NOTE NATIONAL APPROVALS! (CERT ID: RAPN-W1-RJ-E3) SCOPE OF SUPPLY: MANUALS ON CD ROM GERMAN/ENGLISH, 2 X TERMINAL BLOCK	PART NO:6GKS748-1FC00-0AA0	85176290	4	SET	126600.41	1849.53	1 SET = 1 PC Scalance	NIL	2

For Automation Engineers A.B. Pvt. Ltd.


 Director

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159	IWLAN ACCESS POINT, SCALANCE W788C-2 M12 EEC, FOR USE WITH IWLAN-CONTROLLER, 2 RADIOS, 6 N-CON. ANT. CONNECT., IEEE 802.11A/B/G/H/N, 2.4/5GHZ, BRUTTO 450 MBIT/S PRO RADIO, 1XM12 (MAX.1 GBT/S), POE, 24VDC, IP65 (-40- +70 DGR C), CONFORMAL COATING POE, WPA2/802.11/E, EN50155 NOTE NAT. APPROVALS CONTROLLER! (CERT ID: RAPN-W2-RU-E3) SCOPE OF SUPPLY MANUALS ON CD-ROM GERMAN/ENGLISH	PART NO:6GKS788-2GD00-1TA0	85176290	4	SET	328783.16	4803.26	1 SET = 1 PC Scalance	NIL	2
160	SIMATIC NET N-CONNECT MALE TERMINATION IMPEDANCE T1795-IN, 50 OHM, 2, 4 AND 5 GHZ, IP65, 0...6GHZ TERMINATING RESISTOR 50 OHM FOR RCCOX CABLE	PART NO:6GKS795-1TN00-1AA0	85389000	7	SET	6545.62	95.63	1 SET = 1 PC Connector	NIL	2
161	IWLAN ANTENNA ANT 793-6MN WITH OMNIDIRECTIONAL CHARACTERISTIC INCL. N-FEMALE CONNECTOR: 5 DBI IP65 (-45- +70 DGR C), 5GHZ NOTE WI - FI COMPLIANCE AND NATIONAL APPROVALS WALL OR MAST MOUNTING COMPACT MANUAL ON PAPER GERMAN/ENGLISH SCOPE OF SUPPLY: 1 X ANT793-6MN, 1X TERMINATING RESISTANCE T1795- 1R	PART NO:6GKS793-6MN00-0AA6	85177090	9	SET	85030.13	1242.22	1 SET = 1 PC Antenna	NIL	2
162	IWLAN ANTENNA ANT 795-6MN WITH OMNIDIRECTIONAL CHARACTERISTIC INCL. N-FEMALE CONNECTOR: 6/8 DBI IP65 (-45- +70 DGR C), 2.4/5GHZ, WI - FI COMPLIANCE AND NATIONAL APPROVALS; MOUNTING ON ROOF AND VEHICLE; COMPACT MANUAL ON PAPER GERMAN/ENGLISH SCOPE OF SUPPLY: 1 X ANT795-6MN, 1X TERMINATING RESISTANCE T1795-1R FOR MOUNTING USE MOUNTING SUPPORT	PART NO:6GKS795-6MN10-0AA6	85177090	9	SET	82904.37	1211.17	1 SET = 1 PC Antenna	NIL	2
163	KEY-PLUG W 780, REPLACEABLE MEDIUM FOR ACTIVATING OF IFEATURES FOR SCALANCE W IN ACCESS POINT AND CLIENT MODE AND EASY REPLACEMENT OF DEVICE IN CASE OF FAILURE, AND FOR STORAGE OF CONFIGURATION DATA	PART NO:6GKS907-8PA00	85366990	3	SET	56686.75	828.15	1 SET = 1 PC Key Plug	NIL	2
164	SIMATIC N-CONNECT/N-CONNECT FEMALE/ FEMALE PANEL FEED THROUGH 2.4GHZ AND 5GHZ CABINET CABLE DUCT FOR WALL THICKNESS MAX. 4.5 MM	PART NO:6GKS798-2PP00-2AA6	85389000	27	SET	19655.04	287.14	1 SET = 1 PC Connector	NIL	2
165	DIN RAIL MOUNTING ADAPTER FOR SCALANCE W - 788 M12, SCALANCE W- 788 RJ45 AND RF290R SCREW-TYPE MOUNTING ON DIN RAIL 35 MM ACCORDING TO DIN EN 50 022. SCOPE OF SUPPLY : MOUNT ADAPTER INCL FIXING MATERIAL 3 PCS PER PACKAGE	PART NO:6GKS798-8ML00-0AB3	85389000	3	Packs	7583.67	110.79	1 Pack = 3 PCs DIN RAIL MOUNTING ADAPTER	NIL	2
166	KEY-PLUG W 740, REPLACEABLE MEDIUM FOR ACTIVATING OF IFEATURES FOR SCALANCE W IN CLIENT MODE AND EASY REPLACEMENT OF DEVICE IN CASE OF FAILURE, AND FOR STORAGE OF CONFIGURATION DATA	PART NO:6GKS907-4PA00	85366990	5	SET	47238.96	690.12	1 SET = 1 PC Key Plug	NIL	2
167	RFID COMMUNICATION MODULE RF 180C FOR PROFINET; 2 READERS CONNECTABLE; WITHOUT CONNECTING BLOCK FOR PROFINET	PART NO:6GT2002-0JD00	85389000	7	SET	251819.99	3678.89	1 SET = 1 PC RFID Communication Module	NIL	2

Per Automation Engineers A.B. Pvt. Ltd.



Director

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

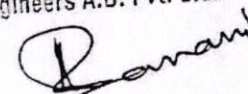
Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
168	RFID PROFINET - / ETHERNET - CONNECTING BLOCK PUSH-PULL RJ45 FOR RF 180C, RF182C	PART NO:6GT2002-2JD00	85389000	6	SET	43169.14	630.67	1 SET = 1 PC RFID Connecting Block	NIL	2
169	SIMATIC RF300 READER RF380R (RF300 +ISO15693) RS422/232-INTERFACE (3964R) IP 67, -10 UP TO +60 DGR/C, 160 X 80 X 41 MM WITH INTEGRATED ANTENNA	PART NO:6GT2801-3AB10	85389000	7	SET	281665.32	4114.90	1 SET = 1 PC RF300 Reader	NIL	2
170	SIMATIC RF, MV CONNECT. CABLE PREASSEMBLED, BETWEEN ASM 456, RF160C, RF170C, RF18XC AND READER OR EXTENSION CABLE FOR ASM 456, RF160C, RF170C, RF18XC WITH RF, MV, MOBY PUR,CMG, TRAILING, LENGTH 2 M	PART NO:6GT2891-4FH20	85444999	6	SET	12856.26	187.82	1 SET = 1 PC Extension Cable	NIL	2
171	SIMATIC NET N-CONNECT MALE/MALE FLEXIBLE CONNECTION CABLE PREASSEMBLED; LENGTH 2 M FLEXIBLE CONNECTION CABLE E.G. FOR 2 RCOAX SEGMENTS	PART NO:6XV1875-5AH20	85444999	7	SET	13362.57	195.22	1 SET = 1 PC Connecting cable of 2M	NIL	2
172	SIMATIC NET N-CONNECT MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 5 M FLEXIBLE CONNECTION CABLE E.G. FOR 2 RCOAX SEGMENTS	PART NO:6XV1875-5AH50	85444999	3	SET	7129.45	104.16	1 SET = 1 PC Connecting cable of 5M	NIL	2
173	SIMATIC NET N-CONNECT MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 10 M FLEXIBLE CONNECTION CABLE E.G. FOR 2 RCOAX SEGMENTS	PART NO:6XV1875-5AN10	85444999	1	SET	3207.40	46.86	1 SET = 1 PC Connecting cable of 10M	NIL	2
174	SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 1 M FLEXIBLE CONNECTION CABLE ACCESSPOINT - ANTENNA (RCOAX AND OTHERS)	PART NO:6XV1875-5CH10	85444999	9	SET	16024.91	234.11	1 SET = 1 PC Connecting cable of 1M	NIL	2
175	SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 2 M FLEXIBLE CONNECTION CABLE ACCESSPOINT - ANTENNA (RCOAX AND OTHERS)	PART NO:6XV1875-5CH20	85444999	6	SET	11453.63	167.33	1 SET = 1 PC Connecting cable of 2M	NIL	2
176	SIMATIC NET N-CONNECT R-SMA MALE/MALE FLEXIBLE CONNECTION CABLE PRE-ASSEMBLED; LENGTH 10 M FLEXIBLE CONNECTION CABLE ACCESSPOINT - ANTENNA (RCOAX AND OTHERS)	PART NO:6XV1875-5CN10	85444999	12	SET	38488.85	562.29	1 SET = 1 PC Connecting cable of 10M	NIL	2
177	SIWAREX WP321 WEIGHING ELECTRONIC (1 CHANNEL) FOR STRAIN GAUGE LOAD CELLS/FULL BRIDGES (1-4 mV/V) FOR SIMATIC ET200SP, FITS to BU-TYPE AO, RS485-INTERFACE FOR CONNECTION OF SIWATOOL OR A REMOTE DISPLAY	PART NO:7MH4138-6AA00-0BA0	85389000	12	SET	321079.57	4690.71	1 SET = 1 PC SIWAREX WP321	NIL	2
178	IE FC RJ45 PLUG 180 2X2, RJ45 PLUG CONNECTOR (10/100MBIT/S) W. RUGGED METAL HOUSING AND FC CONNECTING METHOD, FOR IE FC CABLE 2X2 180 DGR CABLE OUTLET 1 PACK = 1 PCS	PART NO:6GK1901-1BB10-2AA0	85366990	6	SET	4389.59	64.13	1 SET = 1 PC RJ45 PLUG CONNECTOR	NIL	2
179	IE FC TP STANDARD CABLEGP 4X2, TP-INTALLATIONS CABLE CAT6 FOR CONNECTING TO IE FC RJ45 PLUG 4X2, AWG24, SOLD BY THE METER, MAX CONSIGNMENT: 1000M, MIN. LENGTH ORDERED:20 M	PART NO:6XV18782A	85444999	500	MTR	66013.42	964.40		2%	2

For: *Sanjay Engineers A.B. Pvt. Ltd.**Sanjay*
Director

DETAILS OF COMPOSITION OF EACH SET AND PACKS OF IMPORT MATERIAL

Item Sr. No. as per Advance License	Item Description	Item Technical Characteristics / Quality etc.	ITC (HS) Code	QTY	UOM	CIF VALUE IN INR	CIF value (in freely convertible currency)	Composition of Set and Packs	Wastage	Required for export item
180	SIMATIC NET, IE FC TP STANDARD CABLE, GP 2X2 (PROFINET TYP A), TP INSTALLATION CABLE FOR CONNECTION TO FC OUTLET RJ45, FOR UNIVERSAL APPLICATION, 4-WIRE, SHIELDED, CAT.5E, SOLD BY THE METER MAX. CONSIGNMENT :2000 M, MINIMAL ORDER QUANTITY : 20M	PART NO:6XV18402AH10	85444999	1500	MTR	112646.75	1645.68		2%	2
181	SIMATIC NET FC FO STANDARD CABLE (62.5/200/230), STANDARD-CABLE SPLITTABLE, UL-CERTIFICATION, MAX. LENGTH 1000M MINIMAL ORDER: 20 M SOLD BY THE METER	PART NO:6XV18472A	85444999	500	MTR	164125.10	2397.74		2%	2
182	SIMATIC NET, PB FC STANDARD CABLE GP, 2-WIRE, SHIELDED, SPECIAL DESIGN FOR RAPID INSTALLATION, MAX. CONSIGNMENT: 1000M, MIN. ORDERING QUANTITY :20 M SOLD BY THE METER	PART NO:6XV18300EH10	85444999	200	MTR	12597.06	184.03		2%	2
TOTAL						29118732.44	425401.50			

For Automation Engineers A.B. Pvt. Ltd.


 Director

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Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 5610004891 dated 29.04.2016 - M/s National Steel & Agro Industries Limited; Indore.

DGFT may refer to the UO Note No 01/81/50/297/AM-17/DES-II/20 dated 13.07.2017 whereby the request of M/s **National Steel & Agro Industries Limited; Indore** was forwarded to Ministry of Steel for ratification of the above mentioned Advance Authorization.

It may be noted that the export product is covered under **SION C-473** of Handbook of Procedures Vol-II. The quantity of Zinc has been calculated as per Engineering Table No 2. The quantity of Hot Rolled Alloy Steel Sheets/strips/wide coils of relevant grade has been allowed based on content basis as per SION C-473. The quantity of items of import to be allowed under the aforesaid AA has been calculated for per tonne of export product in the Excel sheets enclosed herewith for consideration of the NORMS Committee.



(S.K.Bhatnagar)

Deputy Industrial Adviser
Telefax: 011-23062490

Encl: as above

Shri Vinod Kashyap, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(11)/2016- TD dated 31.01.2018

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in (gms/m ²) <i>export product</i>	Quantity of Input per ton of export product				
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevent grade (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Steel Strapping (Kg)
1	5610004891 dated 29.04.2016	Cold rolled Galvanized/ Galvannealed (Plain/Corrugated) Alloy Steel Sheets/strips/wide coils of relevent grade having thickness 0.13 mm to 1.50 mm and having Zinc coating 80 - 275 gms/m ²	9753.669							
			399.210	0.13	80	80.18	1,028.36	1.25	0.35	2.00
			53.504	0.13	90	103.34	1,002.47	1.25	0.35	2.00
			1038.978	0.14	80	74.41	1,034.81	1.25	0.35	2.00
			3402.498	0.14	90	95.89	1,010.79	1.25	0.35	2.00
			546.288	0.15	90	89.43	1,018.02	1.25	0.35	2.00
			112.020	0.15	120	109.54	995.53	1.25	0.35	2.00
			168.568	0.16	80	65.05	1,045.27	1.25	0.35	2.00
			25.092	0.16	90	83.80	1,024.31	1.25	0.35	2.00
			26.828	0.17	90	78.83	1,029.87	1.25	0.35	2.00
			171.434	0.18	80	57.78	1,053.40	1.25	0.35	2.00
			779.037	0.18	90	74.41	1,034.81	1.25	0.35	2.00
			42.618	0.19	90	70.47	1,039.21	1.25	0.35	2.00
			165.008	0.20	80	51.97	1,059.90	1.25	0.35	2.00
			158.774	0.20	90	66.92	1,043.18	1.25	0.35	2.00
			41.216	0.20	120	81.92	1,026.41	1.25	0.35	2.00
			80.912	0.22	90	60.80	1,050.03	1.25	0.35	2.00
			215.132	0.23	80	45.16	1,067.51	1.25	0.35	2.00
			25.814	0.25	90	53.46	1,058.23	1.25	0.35	2.00
			202.730	0.26	90	47.70	1,064.67	1.25	0.35	2.00
			129.680	0.27	90	47.70	1,064.67	1.25	0.35	2.00
			179.314	0.28	120	58.37	1,052.74	1.25	0.35	2.00
			461.576	0.29	90	47.70	1,064.67	1.25	0.35	2.00
			211.682	0.30	80	37.06	1,076.57	1.25	0.35	2.00
			160.208	0.30	90	47.70	1,064.67	1.25	0.35	2.00
			52.752	0.32	90	40.45	1,072.78	1.25	0.35	2.00
			105.400	0.34	90	40.45	1,072.78	1.25	0.35	2.00
			31.222	0.35	90	40.45	1,072.78	1.25	0.35	2.00
			53.694	0.36	100	35.10	1,078.76	1.25	0.35	2.00
			186.774	0.40	90	35.10	1,078.76	1.25	0.35	2.00
			26.180	0.45	90	31.01	1,083.33	1.25	0.35	2.00
			101.616	0.45	150	51.79	1,060.10	1.25	0.35	2.00
			103.708	0.48	180	52.59	1,059.20	1.25	0.35	2.00
			48.644	0.50	150	46.37	1,066.16	1.25	0.35	2.00
			51.864	0.68	180	37.06	1,076.57	1.25	0.35	2.00
			23.774	0.80	275	51.39	1,060.55	1.25	0.35	2.00
			23.200	1.00	180	25.69	1,089.28	1.25	0.35	2.00
			102.780	1.20	100	11.52	1,105.12	1.25	0.35	2.00
			43.940	1.50	100	9.14	1,107.78	1.25	0.35	2.00

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09.01.2018

Government of India
Ministry of Steel
Technical Division

Ratification of norm in terms of Para 4.7 of HBP (Vol) Advance Authorization No 1310048447 dated 9.01.2016 of M/s. Sun City Pvt. Ltd, Jaipur

DGFT may refer to UO No 01/81/50/472/AM-17/DES-2/36 dated 15.11.2017 regarding furnishing the comments of Ministry of Steel for ratification of the quantity of item of import and export of the above mentioned Advance Authorization. In this connection, the following quantity of import may be allowed against export:

SI No	Item of export	Quantity	Item of import	Quantity
1	Prime Cold Rolled Stainless Steel sheets, width 1500 mm, Thickness 0.98 MM of Grade 304	44.643 MT	Prime Cold Rolled Stainless Steel coils of thickness above 1.00 MM, width 1550 MM of Grade 304.	45.98 MT

The quantity has been calculated by allowing 3% net of wastage towards cold rolling of imported Stainless steel coils followed by rolling and cutting to get the desired thickness, width and length.



(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, UdyogBhawan, New Delhi.

Ministry of Steel U.O.No. 2(14)/2016-TD dated 14.12.2017

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09.01.2018

Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 0310812779 dated 25.07.2017- M/s. Indian Steel Corporations Limited, Mumbai

DGFT may refer to their UO No 01/81/50 /00182/ AM-18/DES-II/41 dated 30.11.2017 whereby DGFT has sent the reply received from M/s **Indian Steel Corporations Limited, Mumbai** to Ministry of Steel for our comments/views.

In the above connection, it may be noted that Ministry of Steel vide UO of even No dated 21.07.2017 had requested DGFT to ask the applicant for furnishing the breakup of thicknesses to be exported and quantity thereof and calculation of quantity of import items strictly as per SION under the aforesaid AA.

As per the detail submitted by the applicant, the quantity of items of import required for per tonne production of the export product as per SION 473 and Zinc requirement as per Engineering Table-2 of Hand Book of Procedure Vol-II has been calculated and is annexed herewith for consideration of NORMS Committee.


(S.K. Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(12)/2017-TD dated 15.12.2017

Sl.No	Advanced Authorisation No. & Date	Description of Item of Export	Quantity of Export MT	Thickness (MM)	Zinc Coating in export product (gms/m2)	Quantity of Input per ton of export product						
						Zinc (Kg)	Hot Rolled Alloy Steel Sheets/ Strips/ Wide Coils of relevant grade (Kg)	Rolling Mill Rolls (Kg)	Rolling Oil (Kg)	Pickling Oil (Kg)	Steel Strapping (Kg)	VCI Rusto - Paper (Sq Metre)
1	0310812779 dated 25.07.2017	Cold rolled Galvanized (Plan/corrugated) Alloy Steel Sheets/ Strips/ Wide Coils of relevant grade as imported having thickness 0.25 mm to 1.80 mm and zinc coating 80-275 gms/m ²	104.320	0.25	90	53.46	1058.23	1.25	0.35	0.45	2.00	5.00
			38.995	0.25	90	53.46	1058.23	1.25	0.35	0.45	2.00	5.00
			27.085	0.25	90	53.46	1058.23	1.25	0.35	0.45	2.00	5.00
			41.010	0.33	90	40.45	1072.78	1.25	0.35	0.45	2.00	5.00
			41.220	0.33	90	40.45	1072.78	1.25	0.35	0.45	2.00	5.00
			36.537	0.33	90	40.45	1072.78	1.25	0.35	0.45	2.00	5.00
			43.625	0.33	90	40.45	1072.78	1.25	0.35	0.45	2.00	5.00
			25.972	0.35	120	49.80	1062.32	1.25	0.35	0.45	2.00	5.00
			2153.905	0.38	80	27.28	1087.50	1.25	0.35	0.45	2.00	5.00
			1278.715	0.38	80	27.28	1087.50	1.25	0.35	0.45	2.00	5.00
			1128.505	0.38	80	27.28	1087.50	1.25	0.35	0.45	2.00	5.00
			102.610	0.38	100	35.10	1078.76	1.25	0.35	0.45	2.00	5.00
			47.010	0.38	100	35.10	1078.76	1.25	0.35	0.45	2.00	5.00
			51.560	0.38	100	35.10	1078.76	1.25	0.35	0.45	2.00	5.00
			109.965	0.40	100	35.10	1078.76	1.25	0.35	0.45	2.00	5.00
			22.905	0.40	100	35.10	1078.76	1.25	0.35	0.45	2.00	5.00
			26.968	0.40	120	42.94	1069.99	1.25	0.35	0.45	2.00	5.00
			10.675	0.44	80	24.10	1091.06	1.25	0.35	0.45	2.00	5.00
			36.217	0.45	100	31.01	1083.33	1.25	0.35	0.45	2.00	5.00
			27.090	0.45	120	37.93	1075.59	1.25	0.35	0.45	2.00	5.00
			25.022	0.46	90	27.77	1086.95	1.25	0.35	0.45	2.00	5.00
			72.720	0.46	180	52.59	1059.20	1.25	0.35	0.45	2.00	5.00
			10.565	0.46	180	52.59	1059.20	1.25	0.35	0.45	2.00	5.00
			24.150	0.48	80	21.58	1093.87	1.25	0.35	0.45	2.00	5.00
			137.900	0.50	100	27.77	1086.95	1.25	0.35	0.45	2.00	5.00
			63.145	0.50	100	27.77	1086.95	1.25	0.35	0.45	2.00	5.00
			53.460	0.54	80	19.54	1096.15	1.25	0.35	0.45	2.00	5.00
			25.186	0.55	120	30.75	1083.62	1.25	0.35	0.45	2.00	5.00
			257.860	0.58	100	22.97	1092.32	1.25	0.35	0.45	2.00	5.00
			515.690	0.58	140	33.21	1080.87	1.25	0.35	0.45	2.00	5.00
			53.175	0.60	140	33.21	1080.87	1.25	0.35	0.45	2.00	5.00
			24.720	0.60	275	69.24	1040.59	1.25	0.35	0.45	2.00	5.00
			221.725	0.70	275	59.00	1052.04	1.25	0.35	0.45	2.00	5.00
			44.070	0.70	275	59.00	1052.04	1.25	0.35	0.45	2.00	5.00
			146.030	0.78	100	17.07	1098.92	1.25	0.35	0.45	2.00	5.00
			26.472	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			18.859	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			6.745	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			13.791	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			1.970	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			4.330	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			17.223	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			8.948	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			15.722	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			11.394	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			1675.000	0.90	120	18.49	1097.33	1.25	0.35	0.45	2.00	5.00
			99.570	0.90	275	45.52	1067.11	1.25	0.35	0.45	2.00	5.00
			97.630	0.96	180	25.69	1089.28	1.25	0.35	0.45	2.00	5.00
			199.565	0.96	180	25.69	1089.28	1.25	0.35	0.45	2.00	5.00
			80.230	0.96	180	25.69	1089.28	1.25	0.35	0.45	2.00	5.00
			156.315	0.97	100	13.58	1102.82	1.25	0.35	0.45	2.00	5.00
			22.035	1.00	120	16.60	1099.44	1.25	0.35	0.45	2.00	5.00
			77.020	1.20	120	14.08	1102.26	1.25	0.35	0.45	2.00	5.00
			22.360	1.20	180	21.79	1093.64	1.25	0.35	0.45	2.00	5.00
			101.035	1.24	275	31.88	1082.36	1.25	0.35	0.45	2.00	5.00
			100.755	1.24	275	31.88	1082.36	1.25	0.35	0.45	2.00	5.00
			52.905	1.40	120	12.00	1104.58	1.25	0.35	0.45	2.00	5.00
			98.745	1.50	120	11.18	1105.50	1.25	0.35	0.45	2.00	5.00
			53.840	1.50	180	17.29	1098.67	1.25	0.35	0.45	2.00	5.00
			7.730	1.80	120	9.26	1107.65	1.25	0.35	0.45	2.00	5.00
Total			10000.496									

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09.01.2018

Department of Heavy Industry

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Subject: Ratification of AA NO. 1110028288, BHEL Bhopal

The applicant has clarified vide letter dated 3/11/2017 that there is only one import item and there is no indigenous item in s.no. 1b of Appendix 4B. ~~4B~~ 4E .

DES I may take a view in terms of para 7.01 of the Policy



(K.K. Tiwari)
Industrial Advisor

Dy DGFT, DES-II

TSWB: 3/67/2017 DATED 19/1/2018

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09.01.2018

File No: P-47012/39/2017-TSW/ 180
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
Dated the 19th December 2017

Office Memorandum

Subject: Draft Minutes of Norms Committee-II conveyed to DIPP vide DGFT F.No.01/81/061/00021/AM18-DES.II dated 28.11.2017.

Ref.: Case No. 1/18/81 - M/s Diamond Engineering - Advance Authorization No. 0410163433 dated 17.08.2017.

In context of the above, the undersigned is directed to refer to the decision of the NC-II dated 21.11.2017 regarding the case and convey that, in this case item of export is 3300 MT of Fabricated steel structure made out of Steel plates. Item of import is welding material and the same has been allowed as 2 % the weight of Steel Plates (export item) i.e. 66 MT. This is in line with SION C-1647 also.


(Sundeep Chauhan)
Development Officer

To:
Norms Committee - II, DGFT
(Shri Vinod Kumar Kashyap, FTDO)
Udyog Bhawan, New Delhi.

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09.01.2018

File No: P-47012/38/2017-TSW | 179
Department of Industrial Policy & Promotion
(Technical Support)

Udyog Bhawan, New Delhi
Dated the 19th December 2017

Office Memorandum

Subject: Draft Minutes of Norms Committee-II conveyed to DIPP vide DGFT F.No.01/81/061/00021/AM18-DES.II dated 28.11.2017.

Ref.: Application of M/s Sage Metals Ltd. - AA No. 0510403898 Dt. 31.08.2017

In context of the above, the undersigned is directed to refer to the decision of the NC-II dated 21.11.2017 regarding the case and convey that, in this case recommendations were given on repeat basis as per Sub-committee report constituted by DGFT. Firm has the option to import either relevant Copper Alloy Ingot or scrap. Such options are available in many SIONs also.


(Sundeep Chauhan)
Development Officer

To:

Norms Committee - II, DGFT
(Shri Vinod Kumar Kashyap, FTDO)
Udyog Bhawan, New Delhi.

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09.01.2018

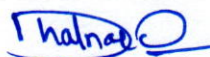
F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licences No 0310816106 dated 04.10.2018 M/s Aesthetic Stamping & Lamination Limited, Mumbai

DGFT may refer to their UO No 01/81/50/445/AM-18/DES-2/44 dated 08.01.2018 whereby the above mentioned Advance Authorizations of **M/s Aesthetic Stamping & Lamination Limited, Mumbai** has been forwarded to Ministry of Steel for our comments/views.

Ministry of Steel recommends the import of Cold Rolled Non Grain Oriented (CRNGO) Steel in coils form (Prime Quality) of relevant grade- 50C800/50C1000 and allows wastage 1.015 Kg/kg against export of CRNGO Electrical Steel Slit Coils 50C800/50C1000 subject to the condition that width of imported coils is more than the respective width of export products. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of Export	Qty	Description of item of import	Qty
1	0310816106 dated 04.10.2018	CRNGO Electrical Steel Slit Coils 50C800/50C1000	150 MT	CRNGO Electrical Steel in Coils form (Prime Quality) of relevant Grade 50C800/50C1000	152.25 MT


(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(6)/2011-TW dated 19.01.2018

F.No. 2(6)/2011-TW
Government of India
Ministry of Steel
Technical Division

Subject: Ratification of norm in respect of Advance Licence No 0310816276 dated 10.10.2017 of M/s KRYFS Power Component Limited, Mumbai.

DGFT may refer to their UO No 01/81/50/457/AM-18/DES-2/45 dated 08.01.2018 whereby the above mentioned Advance Authorization of **M/s KRYFS Power Component Limited, Mumbai** has been forwarded to Ministry of Steel for our comments/views.

Ministry of Steel recommends the import of Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade and allows wastage 1.015Kg/Kg against export of CRGO Slit Coils for Transformer Cores subject to the condition that width of imported coils is more than the respective width of export products. However, export of coils cannot be made from imported sheets. Therefore, import of sheets, as applied, are not recommended. The following amendment in the description of item of import and quantity of import is recommended:

Sl No	Advance Authorization No and date	Description of item of export	Qty	Description of item of import	Qty
1	0310816276 dated 10.10.2017	CRGO Slit Coils for Transformer Cores width up to 600 mm	250 MT	Cold Rolled Grain Oriented (CRGO) Steel in coils form (Prime Quality) of relevant grade – width more than 600 MM	253.75



(S.K.Bhatnagar)
Deputy Industrial Adviser

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.

Ministry of Steel U.O.No. 2(3)/2018-TD dated 05.02.2018

125
9-1-2018

Department of Heavy Industry
Udyog Bhavan

Sub: Ratification of AA 310816479 Hitech Radiators

DGFT Ref: 01/81/50/452/AM18/DES-II,

The AA may be ratified on repeat basis of AA 310814523



(K.K.Tiwari)

Industrial Adviser

Dy DFGT ,DES-II

TSWB 3/86/2017 dated 27/ 11/2017

83 ¹²⁵/₂
31-10-2017

Department of Heavy Industry
Udyog Bhavan

Sub: Ratification of AA 310814523 dated 10/7/2017 Hitech Radiators

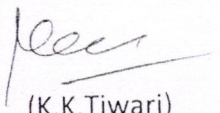
DGFT Ref: 01/81/50/271/AM18/DES-II, 16/12/18-ALC2 /2017

The AA may be ratified as under:

Item 1,4 as per C-274

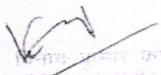
Item 2,3- 1.05Kg/Kg content in EP, word "of relevant thickness" be prefixed.

NC-II may take a view.


(K.K.Tiwari)
Industrial Adviser

DyDFGT, DES-II

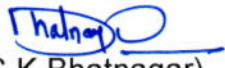
TSWB 3/86/2017 dated 16/10/2017


VINOD KUMAR KASHYAP
Joint Director (Imports) / Joint
Director (Exports) / Joint Director (Trade)
Directorate General of Foreign Trade
Ministry of Commerce
Udyog Bhavan, New Delhi

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 0310817029 dated 14.11.2017 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/468/AM-18/DES-2/47 dated 09.01.2018 for ratification of input-output norm for import of Cold Rolled Stainless Steel wide coils, strips, Thickness 0.20 mm to 5.0 mm (Grade 317 L) (Prime) against export of cold rolled stainless steel strips thicknesses 0.01 mm to 3.00 mm (Grade 317L) by **M/s Phoenix Foils Private Limited, Mumbai** for comments/views of the Ministry of Steel. In this connection, the following information of the above mentioned AA may be obtained from the applicant so that the aforesaid AA could be ratified:

- (a) Thickness wise and grade wise width of cold rolled stainless steel coils/strips (Prime) and quantity thereof to be imported.
- (b) Thickness wise and grade wise width of cold rolled stainless steel coils/sheets/strips and quantity thereof to be exported.


(S.K. Bhatnagar)
Deputy Industrial Adviser
Telefax: 011-23062490

Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel UO.No. 2(15)/2017-TD Vol-I dated 24.01.2018

Subject: Ratification of norms in terms of Para 4.7 of HBP (Vol-I) of Advance Authorization (AA) No 0310817030 dated 14.11.2017 - M/s Phoenix Foils Private Limited, Mumbai.

DGFT may refer to their UO note No 01/81/50/469/AM-18/DES-2/46 dated 09.01.2018 for ratification of input-output norm for import of Cold Rolled Stainless Steel wide coils, strips, Thickness 0.20 mm to 5.0 mm (Grade 304/304L, 410S & 316/316L) (Prime) against export of cold rolled stainless steel strips thicknesses 0.01 mm to 3.00 mm (Grade 304/304L, 410S & 316/316L) by **M/s Phoenix Foils Private Limited, Mumbai** for comments/views of the Ministry of Steel. In this connection, the following information of the above mentioned AA may be obtained from the applicant so that the aforesaid AA could be ratified:

- (a) Thickness wise and grade wise width of cold rolled stainless steel coils/strips (Prime) and quantity thereof to be imported.
- (b) Thickness wise and grade wise width of cold rolled stainless steel coils/sheets/strips and quantity thereof to be exported.



(S.K. Bhatnagar)
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Shri Vinod Kashyap, FTDO, DGFT, Udyog Bhawan, New Delhi.
Ministry of Steel UO.No. 2(15)/2017-TD Vol-I dated 24.01.2018

Department of Heavy Industry
Udyog Bhavan, New Delhi

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09.01.2018

Ref: AA No.3110066923, Fujikura Pune
DGFT ID No.1/81/50/451/AM18/DES-ii

AA may be ratified as under:

All inputs – net to net without any wastage /GN-4

NC may take a view.



(K.K. Tiwari)

Industrial Advisor

Dy DGFT , DES-II

TSW B 5/FU1/2018/AA 6923 dt 10/1/2018